میت بی در و ناک اور غرمناک مکشاہیے کہ میکومیاری مغری معوامی در معتبا (يك مى كودىلى مين كرينية ديكها (مستغنى التي بيني بهو كي تفقى كمريني بيلا اورجنوري سيمارج تك دنيكو يتز كالمعالمان تك السكت ويتن كالمعكدَّان لا كياحا

سوامی دامس نے ایم معتبا کراں -: مى ديوس كا وسر برورم ليلا ميدان كا بحرن بوش كرنا اليك ني مستدكل بوليا شا-يس ايك تتيكسيناكل وركسن أتم داه ديا- ريسف تيل چوک كراك مكانى جسك بين كيا گيا- رنى عربيلس سال كاكى بعث بم سعبى في ديكيا- وه 90 فيعدى جل يك شي- بورا سيون الس با عكا انزاز دو على اورقى وى نديمي استورسيتال مين ايك بيترييغ داهلايا-

تواسيع يريوار كأز تعل استنع إذا بو المفت كم معامة (مكويد مع كم منسفط الستنتى ميس لسيع دوسي كو التم هنيا چرچا میو *کاسلط کرد پالیول کچو دے دیش* مين آن - وي بي ابلي يا بجريونيس میں-اب وگوں کو اور مجد رجا (عالی) بعد يعون سعايكر ابريل ما ه تك الله دى . بى - ايل كم وروون كواف كويس كا مبلكان بنين لياجاسكامه - (س مع أب انوانه والمسكلة بس الان مخ دورون اور كرمياديون ك كما دمستنق بعد كل-يد ديك

میں ایک مادھیم سے کیندرسر کا رہے اسکی ہے۔ مانك كرنا چاميتايي درسر كارى اس كارية سے مزدوروں كى بھوك مرت مى عرى نورى ديرى بعدى بعدى اليس - اس ى استىقى الكي يع - اليسى استىقى مين لياموكار اخلة ويتن كالمعاكمة ال كرا ملكي -منانے جا دیے میں جب ہمادے دیش کام دو ایس تاریخ کو انکی دیکھ مرتبعہ مہو گئے۔ یہ ect (क) मुश्या है (10 रिप्र में - 7 के عتيادر باب انتزيريواد بعوكون مرسيمين مين زيدورس مسمينه ه مين يه بدانا چاميا موں ور ترمس پر نیمٹ نے اور موار بردیش عاى كرر مر ميس رم بينيشن فاكل ك الافق رف يشيشن نم ١٩٧٤م - ١٩٩١مين- الزنريبل عاى كوري في انتراك ديش ديا جسكومين برعبرسنا تابيي:

"Interim direction to pay salaries to the petitioners' union for the period of January, February and March, 1997 within four weeks from the date of receipt of a copy of this order."

سعمبندھ میں خودری کارروا کی کوئے مزدوری کے صفوق کی صفائعت اور اس پر یواد سے حقوں کی دکشتا کوئے۔ "ختم مشو"

्रसैयद सिब्बे रजी (उत्तर प्रदेश): मैडम, मैं इस महे से अपने को जोड़ते हुए सिर्फ इतना कहना चाहंगा कि आज जो बदलते हुए हालात है और जिस तरह का फ्रस्टरेशन और अविश्वास हमारे श्रमिकों में पैदा हो रहा है, उसको देखते हुए हुमारी जो श्रम नीति है उस में कहीं न कहीं बहत बड़ी कमजोरी है। पहली मई का जैसे यहां पर उल्लेख किया गया, पहली मई को जबकि सारे विश्व में हम श्रम दिवस मना रहे थे. उस दिन एक नौजवान ने जो एक कारखाने में काम करता था. करीब करीब 8 महीने से बेकार था, उसको तनख्वाह नहीं मिल पाई थी, वह यह तय करके आया था कि अगर हम अपनी बात प्रधानमंत्री तक नहीं पहुंचा पाएंगे तो हम आग लगा कर मर जाएंगे। ऐसी परिस्थित बडी उदासीनता की परिस्थित होती है। जब कोई आत्मदाह करता है तो इसका मतलब यह है कि वह स्टेट से किसी तरह की कोई उम्मीद नहीं रखता है, प्रशासन में अपना परा अविश्वास व्यक्त करना चाहता है अपनी जान दे कर। मैं यह कहना चाहंगा कि आज जब किसी बिल्डिंग में आग लग जाती है तो त्रंत दमकल पहुंच जाते हैं, उस बिल्डिंग को, जायदाद को और प्रॉपर्टी को बचाने की कोशिश करते हैं लेकिन जब किसी प्रदर्शन में कोई व्यक्ति आत्मदाह करता है, अपने ऊपर तेल छिड़क कर, पेटोल छिड़क कर जान देता है तो हमारे जो प्रतिरक्षा के पुलिस के अफसरान या दस्ते खड़े होते हैं, उसको बचाने की कोशिश नहीं करते। यह बहत अजीब स्थिति है। हमने बडी-बडी बिल्डिंगों को बचाने की तकनीक इवलप कर ली है लेकिन एक कमजोर इन्सान जो आग लगा कर मर रहा है, उसको बचाने के लिए हमारी पुलिस तुरंत बरतें बल्कि जो चलने वाले राहगीर उसको बचाना चाहते हैं पेनिकी हो कर पुलिस उन पर डंडे बरसाने लगती है। इसलिए मैं आपके माध्यम से गृह मंत्रालय और विशेष तौर पर हमारी प्रदेश और राज्य सरकारों से भी अनुरोध करना चाहुंगा कि आज हम एक ऐसे दौर से गुजर रहे हैं जहां आत्मदाह एक तरीका, रीति बन गया है क्योंकि उनको न्याय नहीं मिलता है। कोर्ट से भी न्याय नहीं मिलता है। एक गरीब इन्सान जिसने एक मई को जान दी, महोदया, आप जानती हैं कि एक कोर्ट के निर्णय की वजह से वह

Problems

तनख्वाह नहीं पा रहा था क्योंकि कोर्ट ने निर्णय किया था कि एक खास एरिया से तीन हजार इंडस्टीज स्थानांतरित कर दी जाएं। अब मैं कोर्ट के निर्णय पर नहीं जाना चाहता हं लेकिन राज्य सरकार ने उदासीनता दिखाई और 8 महीने तक उसको कोई आल्टरनेटिव जगह नहीं मिल पाई। ऐसी परिस्थिति में पलिस के दस्तों को विशेष रूप से टेनिंग देनी चाहिये जिसमें कोई नौजवान, कोई व्यक्ति अगर इस तरह से प्रदर्शन में आत्मदाह कर रहा हो तो तांत उसको बचाने की कोशिश करें। यह बडी शर्मनाक बात है कि दिन के वक्त कोई आग लगा कर आत्मदाह कर ले। अभी हमारे लखनऊ में भी ऐसा हुआ। वहां भी दो लड़कों ने अपने बदन पर पेटोल छिडक कर आत्महत्या कर ली और वहां कांस्टरबलरी दस्ता जो था वह खड़ा देखता रहा, किसी ने उनको बचाने का प्रयास नहीं किया। यह दर्दनाक स्थिति है हमारे परे समाज पर प्रश्न चिहन लगाती है। हम कैसे कह सकते हैं कि हम एक सभ्य समाज में रह रहे हैं जहां पलिस वाले इतने निर्दयी हो जाएं, एक इन्सान जिन्दा जल रहा हो, उसको बचाने का प्रयास न करें। मैं आपका बहुत शुक्रिया अदा करना चाहता हं कि आपने मुझे अपनी बात कहने का मौका दिया। केन्द्र को और राज्यों को यहां से निर्देश दिया जाना चाहिये कि वह ऐसे दस्ते तैयार करे कि जहां ऐसा प्रदर्शन हो रहा हो वहां ऐसे ट्रेनिंग लिये हुए दस्तीं को हम तैनात करें जिससे इन्सानों की जिन्दगी को बचाया जा सके। कोई मुश्किल काम नहीं है। मैं समझता हं एक कम्बल डाल कर जलते हुए इन्सान को तुरंत बचाया जा सकता है लेकिन हमारी सेंसीटिविटी इस हद तक पहंच गई है कि हम में कोई इस तरह का जज़बात पैदा नहीं होता कि हमारा यह कर्तव्य बनता है कि हम ऐसा करें। मैं इन शब्दों के साथ इस मुद्दे से अपने को जोड़ता हं और आशा करता हूं कि हमारे श्रमिक ऐसी स्थिति से उबरेंगे जहां उन्हें अपनी जान दे कर देश का और राष्ट्र का ध्यान अपनी तरफ आकर्षित कस्ना पडे।

due to Financial

Problems

Employee

به زبری بوی بلانگی کو کالے کی کمنیک ويولب مركى بنع ليكرابيك كمزورانس طيغ وليدر احكر اسكويما ناواسترس يمنيك موكر يوليس أن يرفح نوف برسك لكتى به- (سلة مين البيكما د معيد سعة أوه منتراليه اورومشيش لمورير بهمارى يزيش اور رأجيه مسر كارور سع بعی انوروره الزنا چامونگاکه 25 بم ایسادورسه ورسه ورب میں حیاں ایم واہ ایک طریقہ ریتی بن كياب كيونك الكونيات بين ملتاب وكا مع بی نیار کرمین ملتلید - دیک عزمیب انسان هسنه ایک می کرجان دی -مهودیه-أب جانتى يون دُايت كورث مكانيصلى وجه يسع وه تنخواه بنيس بإفريا معاكيونك كؤرث نے معیور لیکا عقا کہ دیک خاص ديريا بعص تين بزاد الإمسمريز امسعقانا نترث كردى جامين - دب مين كوريش كفيعل بربنير جاناچا مهتايي - ليكن د دچيبراد شة دوامسينا دكائ اور ٨ ميين تك اسك كُون الرونينيو"جاكم بنس مل يا الا- (يسي ھالات میں پولیس کے دستوں کوخاص فود برفريننگ دين چلهيئ جسمين توه نوجوان

الوي ويكية الحراسم الصيرير دمتريس أتمون كرمها بعوتوفورا استكريل كالوشش كمي يه بعي خرهاك باشبع كدوره كوهت وي 2 Well 12 610 " 24 - 140 ML للهنؤ ميں بوب بساہوں وہاں بھی د وہؤکڑ ف اليف بون إربير ول جيوك أو المع معتر» المرى دوروبان كأكسيرى دسة جوتفاق محود در بلکت اسم - کسی نے انگونجانے ی توسستى نيسى كى - يەدردنا ك والدى يى بمادي يديسمان برمعواليا نستان لكاذ ہے۔ ہم کیسے کہ معلق ہیں کہ ہم ان کمین سماج میں دوریع ہیں۔ جہاں پولیس والدائم بدوح بموجأ يك-ايك انسان زنده جل دبار بع العملة بيان كابريا من ن كريى- مين أميعابيت بيت مشكرية إدا كرناجا بهتا بورد ويني في ايني با صبك كا موقع ديا - كيتوركور اجيول كويهال يعي نوديش دياجا ناچا پيغ كه وه ليس ومستع فياد كرين كهجهان ابسيا بردمشن مودبا ہووہاں ایسے فریننگ نے میوے «مستوں کوہم تحیینات کریں جسس <u>س</u>ع ا نسانوں ئ فرنوی کو بمایا جاسعے کئ مشكل كام بيس به - ميرسم بعقا كادل اليك تكبل و الكرج لع مع النسان كو فوراً بچاراها تسکنه لید - بیکن مماری تعینسیسٹیوئی اس حدتث پہنچ گئے ہے کہ ہم میں کوئ اس کو تک اس کی جا جذبہ ہیدا انہوں ہوا کہ میں اس کو تک ہم ایسا کموں کے میں اور اس میں اس کوئی کا میں اس کے کہ ہم اور اس کے میں کی کے میں کے کے میں کے میں کے میں کے میں کے میں کے کے میں کے میں کے کے میں کے کے میں کے کہ کے میں کے کے کے میں کے کے کے کہ کے کے کہ کے کہ کے

SHRIMATI DHURY (Andhra Pradesh): Madam Deputy Chairman, I rise to associate myself with my hon, colleague who has raised the issue of IDPL workers who did not receive their rightful dues in terms of salaries. And an IDPL worker has been forced to commit suicide. There has to be moral accountability on the part of the Government which decides to going in for disinvestment and in terms of that reference, does not pay salaries for the workers for no fault of theirs. At no point of time have the trade unions or the workers or the employees of this Company ever shirked from their responsibility. Today, for reasons best known, whether it is bad management or whatever, many industries decide to fold up and the Government takes the sweeping decision to close them down. Files keep on moving from Department to Department, from Ministry to Ministry. The BIFR says that it has made the recommendations and the Finance Ministry says that it is not obliged to consider the recommendations. In the meantime, thousands of workers and their families starve to death. These are men who have worked for the organisations, but do not get their dues. Today they are forced to commit suicide because they cannot beg. What is the moral obligation that we are bound by? When we take a decision about closing down a particular industry, rehabilitation of the workers has to be a priority. It is not enough to give them a golden handshake because it has also shifted up to their throats and strangulated them. I demand from the Government an immediate response on the situation in Hyderabad, particularly on the prevailing situation in IDPL. Thousands of workers just do not know what lies in store for them, what their fate is going to be even though they continue to work and they are prepared to work if work is given to them. If work is given to them, they will. IDPL produces very good products which are viable and which are extremely competitive in the market. The company is unable to do well because of bad management. In spite of bad management, they get rewarded. They are rehabilitated. They get re-employed. But the workers do not. The industries don't. Madam, death is staring in the face of thousands of workers.

Today in the Telugu Desam Parliamentary Office, we have taken a decision and we want that IDPL should be a priority issue with the Central Government. So, I wholly associate myself with my hon. colleague and I hope we will move expeditiously in the matter.

Thank you, Madam.

डा॰ वाई॰ लक्ष्मी प्रसाद (आंध्र प्रदेश): धन्यवाद, उपसभापित महोदय, मैं यह मुद्दा जो हमारे सदस्यों ने उठाया है उसका तहेदिल से समर्थन करता हूं। इसमें एक बात यह है कि प्रायवेट मेडिसिन मैनुफैक्करर्स का जो षडयंत्र है उस षडयंत्र के चलते आई॰डी॰पी॰एल॰ को बंद करना पड़ा है। सरकारी इकाइयों और प्रायवेट मेडिसिन मैनुफैक्करर्स से जो औषधियां खरीदी जाती हैं उनमें से अगर 10 प्रतिशत औषधियां आई॰डी॰पी॰एल॰ से खरीदी जाएं तो आई॰डी॰पी॰एल॰ बंद करने की आज यह दुर्दशा नहीं उठती। हमारे भाग्यवश आंध्र प्रदेश के तीन मंत्री सदन में हैं, खास करके हैदराबाद से जयपाल रेड्डी साहब इधर हैं। मैं उनसे अनुरोध करता है कि सरकार

पर दबाव डालकर आई॰डी॰पी॰एंल॰ की रक्षा करें। यह मैं मांग करता है। धन्यवाद।

RE: DECLINING STANDARDS IN HIN-DI FILMS BROADCAST BY DOOR-DARSHAN

श्री संजय निरुपम (महाराष्ट्र): थैंक्य मैंडम आपने मुझे मौका दिया जीरो आवर में अपना विषय रखने के लिए। मैं आपके माध्यम से दरदर्शन पर जो हिंदी फिल्में दिखायी जाती हैं उनके गिरते स्तर की ओर पूरे सदन का ध्यान आकर्षित करना चाहता हं। इस विषय पर पहले भी बहुत सदन में बोला गया है और सदन के बाहर भी बोला गया है। हर समय यह विचार निकलकर आता है कि हिंदी फिल्मों में बहत ज्यादा सेक्स और बायोलेंस आ गया है जबकि हिंदी फिल्मों का क्या उद्देश्य है इस पर डिबेट नहीं की जा सकती है **बहस नहीं की जा सकती** है। कोई विलयर कट गाइडलाइंस भी नहीं है हिंदी फिल्म प्रोड्यसर्स के पास । लेकिन दरदर्शन के पास 🗱 विलयर कट गाइडलाइन है कि उनके जो 🍕 श्रीकार 🖁 उन्हें छो भी फिल्में दिखानी है उनका अंतिम उद्देश्य बनीएका और शिक्षा होना चाहिए। लेकिन दुर्भाग्य से दुरदर्शन पर ऐसे फिल्में दिखायी जाती हैं जिनसे न तो मनोरंजन हो रहा है और न ही उनसे दर्शकों का किसी तरह का शिक्षण हो पा रहा है। मैं आफ्की जानकारी के लिए सदन की जानकारी के लिए कुछ फिल्मों की सूची लेकर आया है। उनमें से एक फिल्म है, मेरा

मुकदर जो हाल के वर्ष में दिखायी गया थी। एक है. गजब तमाशा, बाज। एक फिल्म है, मेरा लहु एक फिल्म है सिर्फिरा। उसके अलावा कछ फिल्में है—स्यग, बात बन जाए, लाट साहब, मंगल पांडे, रानी और लालपरी, डबल क्रास, लव एण्ड गांड, आशा ज्योति. अनोखी रात...

उपसभापतिः आप बड़ी पिक्नरें देखते हैं दूरदर्शन

श्री संजय निरुपमः मैं लिस्ट देने के बाद इसकी कुछ वजह बताऊंगा ...(व्यवधान)...कि आखिर क्यों यह फिल्म की लिस्ट इस तरह से बनी। मैं इसकी वजह बता रहा हं। मैडम, मैं जिन फिल्मों की सूची आपके सामने रख रहा हूं, इन फिल्मों को दिखाला कौन है दुर्दशन पर। मैं यह बताना चाह रहा हूं। इन सारी फिल्मों को प्रदर्शित करने का अधिकार सिर्फ एन॰एफ॰डी॰सी॰ के पास है, नेशनल फिल्म डिवलपमेंट

कापौरेशन के पास है। दुरदर्शन हर हफ्ते अपने विभिन्न चैनलों पर तकरीबन 19 फिल्में दिखाता है, तकरीबन या कुल 19 फिल्में दिखाता है। 19 फिल्मों में से 17 फिल्में एन एफ बी सी दिखाती है, मैडम । मेरा कहने का मतलब यह है कि सिर्फ दो फिल्मों के लिए प्राइवेट प्रोडक्सर्ज एप्रोच करते हैं. अपने प्रोपोजल देते है और दरदर्शन उनको क्लीयर करता है। मंत्री महोदय सदन में हमारी बीच में बैठे हुए है। ...(व्यवधान)

उपसभापति: आई एंड बी के ताल्लुक से सवाल है। It is good that he is mentioning it in the House, the films which are shown on Doordarshan are not good films according to him because he has seen all of them. These are not for families. So, pay attention, picase.

🖷 संजय विरुवप: तो माननीय पंत्री जी महोदय जरा ध्वान दें कि दूरदेशन पर पिछले कुछ सालों में जो फिल्में दिखाई गई है ...(व्यवधान)

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI S. JAIPAL REDDY): I am consulting Ram Jethmalaniji.

श्री संजय निरुपमः मुझे सुनने के बाद उनको कंसल्ट कीजिएगा तो ज्यादा बेहतर होगा। ...(क्यवधान) तो माननीय मंत्री महोदय मैं कहना यह चाह रहा था कि दूरदर्शन पर हर हफ्ते अपने विभिन्न चैनलों पर कुल 19 हिन्दी फिल्में दिखाता है। उन 19 फिल्मों में से 17 फिल्में एन॰एफ॰डी॰सी॰ के थ्र आती है। सिर्फ दो फिल्मों के लिए प्राइवेट प्रोड्युसर अपने स्तर पर संपर्क कर पाते हैं प्रोपोजल रखते हैं. उनको क्लीयर करके दो फिल्में दिखाने का मौका मिलता है। 17 फिल्में एन॰एफ॰डी॰सी॰ को देने के पीछे यानी इस मोनोपली के पीछे क्या औष्कस्य है, यह समझ में नहीं आता? एक तरफ इस देश में प्राइवेटाइजेशन की टेंड चल रही है, लहर चल रही है। वित्त मंत्री महोदय बोलते हैं हम सारी चीजों को प्राइवेटाइज करेंगे। प्राइवेटाइजेशन के पीछे जो तर्क दिया जाता है वह यह है कि इससे कंपीटीशन बढता है। कंपीटीशन से गुणता सामने आती है। ...(व्यवधान) एक मिनट, गुरुदास दासगुप्त जी, जरा एक मिनट मुझे बोलने दीजिए। आप लोग इतने

सौनियर लोग हैं। इतना बोलते हैं कि मैं तो सिर्फ सनता रहता हं तो कभी आप लोग भी सुनिए। तो मंत्री महोदय, मैं आपको यह बताना चाह रहा था कि एन॰एफ॰डी॰सी॰ को एक तरह की मोनोपली दे दी गई है। इस एन॰एफ॰डी॰सी॰ की मोनोपली से तीन खतरे मुझे दिखते हैं। एक तो यह कि दूरदर्शन पर जो 17 फिल्में आ रही हैं वह सिर्फ एन॰एफ॰डी॰सी॰ तय करती है। इससे क्वालिटी गिरती जा रही है क्योंकि एन॰एफ॰डी॰सी॰ को कौन सी फिल्म दिखानी है यह दरदर्शन नहीं कहता एन॰एफ॰डो॰सी॰ को जो फिल्में सही लगती हैं, जो फिल्में मिल जाती हैं जो प्रोड्यूसर के साथ बातचीत होती है वह लाकर दिखा देते हैं। दूसरी बात यह रही है कि एन॰एफ॰डी॰सी॰ बीच में एजेंट का रोल प्ले करने लगी है। अगर प्राइवेट प्रोडयसर्ज को ओपन बिड करने दिया जाए प्राइवेट प्रोडयसर्ज को बोला जाएं कि आप अपनी फिल्म लेकर आईये. अपने प्रोपोजल लेकर आइये हम इसको देखेंगे और उसके बाद क्लीयर करेंगे तो यह व्यवस्था नहीं है। एन॰एफ॰डी॰सी॰ ब्रोकर का काम करने लगा है। इस ब्रोकरेज़ की वजह से करप्शन बढ़ रहा है. इमोरल, एक्टिविटीज़ डिवैलप होती है। मेरे ख्याल से हर माननीय व्यक्ति सदस्य इस बात से सहमत होंगे कि अगर दो पार्टी के बीच में एक एजेंट डिवैलप कर दिया जाए तो वहां से किकवैक शरू हो जाता है। वहां पर दलाली खाने की प्रथा शुरू हो जाती है और मुझे बहत शर्म के साथ कहना पड़ रहा है कि एन॰एफ॰डी॰सी॰ में इस तरह के कामकाज, इस तरह की एक्टिविटीज़ शुरू हो गई है। एन॰एफ॰डी॰सी॰ अच्छे प्रोडयसर्ज को एप्रोच नहीं करती. अच्छी फिल्मों के लिए तलाश नहीं करती. उसके पास जो प्रोड्यूसर्ज जाते हैं कुछ कमीशन देने की बात करते हैं उन फिल्मों को फाइनल कर देती हैं। वे फिल्में बाद में दरदर्शन को दे दी जाती है। जो खतरे हैं उनमें सब से बड़ा खतरा है कि दूरदर्शन के सामने आज कोई आप्शन नहीं रह गया है। एन॰एफ॰डी॰सी॰ जो फिल्में दे देती है उसे दरदर्शन दिखा देता है। मंत्री महोदय, आपसे मेरी मांग यह है कि टी॰वी॰ पर जो हिन्दी फिल्में दिखाई जा रही है उसके लिए ओपन बिडिंग हो जाए। सारे प्रोडयसर्ज के सामने आप अपील दे दीजिए कि आए अपने-अपने प्रोपोजल लेकर आइये। जो फिल्म अच्छी होगी और हमारे गाइडलाइंस पर खरी उतरेंगी वे फिल्में हम दिखायेंगे। दुसरी बात यह होगी कि दुरदर्शन पर हिन्दी फिल्मों पर कंट्रोल रखने के लिए, उसकी गुणवत्ता पर नियंत्रण रखने के लिए किस तरह की कमेटी बनाए. उसमें दरदर्शन के आफिसर्ज तो हो ही

इसके अलवा कुछ अच्छे आर्टिस्ट, इंटैलेक्युअल, कुछ अच्छे राम जेठमलानी जैसे जो वकील हैं वे भी उसमें हों ताकि इन फिल्मों की नियमित 4-4, 5-5 फिल्मों की एक स्क्रीनिंग हो। वह कमेटी उस फिल्म को देखे, रेक्यू करे, उसके बाद डिसिज़न ले कि यह फिल्म दूरदर्शन पर दिखाने लायक है या नहीं। इन्हीं बातों के साथ मैं अपना यह विषय यहां समाप्त करता हं। धन्यवाद।

श्रीमती रेणुका चौधरी (आन्ध्र प्रदेश)ः फैमिलीज़ को देखना चाहिए स्क्रीनिंग कमेटी में, हाउस वाइव्ज को देखना चाहिए क्योंकि उनको पता है कि फैमिली में दिखा सकते हैं या नहीं। ...(व्यवधान)

श्री संजय निरुपमः उसमें लेडीज़ भी होंगी, घबराइये मत। ...(व्यवधान)

उपसभापतिः रेणुका जी, मंत्री जी खडे है।

SHRI S. JAIPAL REDDY: Madam, our hon. Member raised a Starred Question yesterday which was not reached. We complement him on being resourceful. He has circumvented that and raised the question.

THE DEPUTY CHAIRMAN: The Chair is also involved in it because it is very concerned with such films being shown on Doordarshan.

SHRI S. JAIPAL REDDY: Now, let me address myself to his first concern about vulgarity and violence in the films screened on Doordarshan. I share his confern, but I must take him into confidence and, through you, the whole House about the procedure adopted by Doordarshan in the matter. They only select films which receive a certificate called 'U'-universal-how inversal it is, it is a different matter. No film which that wonderful certificate receives 'A'-adults only- is ever allowed to be screened on Doordarshan. Apart from this precuation, Doordarshan also adopts the procedure of getting the U-films filtered further through a preview committee. In Sipte of that, some of these films survive and appear on the screen. But, that is a larger part of it. If I begin to curb vulgarity, my friend Ram Jethmalani will come down heavily on me because he will try to draw a distinction or he will try to tell me that there is not much distinction between liberty and vulgarity. But, that is a larger question... (Interruptions)... I am not saying that. He is a champion of liberaty. There are honest people divided on this question. I am not holding any view. I am merely bringing to the attention of the House various views held by intellectuals honestly on this issue.

Then, he referred to the question of films being taken from NFDC. This was the figure I gave to the House yesterday. NFDC supplies 19 films per week.

SHRI SANJAY NIRUPAM. Seventeen films.

SHRI S. JAIPAL REDDY: Yes, seventeen. You are right. But, out of these 17 films, only one films is shown on DD-I. The rest are shown on DD-3—Movie Club and DD-International, and both these channels are commercially unviable channels. NFDC has lost six crores of rupees in 1996-97 for doing this. Therefore, the private parties are not prepared to do service on DD-3 which is a Movie Club and DD-International. The private parties went to MRTPC...

THE DEPUTY CHAIRMAN: Mr. Minister, you are so informative on this question, but I must remind you that this is Zero Hour.

SHRI S. JAIPAL REDDY: I know that.

THE DEPUTY CHAIRMAN: We have other Memebrs also. ...(Interruptions)...

SHRI S. JAIPAL REDDY: Since he has raised the question...

श्री संजय निरुपमः में एन॰एफ॰डो॰सी॰ की मोनोपाँ ली के बारे में जानना चाहता हुं। ...(व्यवधान)

SHR1 M.A. BABY (Kerala): The Minister has been so generous.

SHRI GURUDAS DAS GUPTA: Let us have a full discussion on this issue one day.

SHRI S. JAIPAL REDDY: Madam, I would like to disabuse the hon. Member of the notion that the NFDC has been in any way favoured. The NFDC has incrurred a loss of rupees six crores in one year. ...(Interruptions)...

SHRI SANJAY NIRUPAM: That is about other channels, except Metro Channel. My question related to Metro Channel.

श्री राज बक्बर (उत्तर प्रदेश): मैडम, माननीय सदस्य का कहना है कि एन॰एफ॰डी॰सी॰ की मोनीपॉली की वजह से यह किकबैक की सिचुएशन पैदा हो गयी है। सवाल यह नहीं है कि कितनी फिल्मों का घाटा उन को उठाना पड़ रहा है, घाटे का सवाल नहीं है, सवाल यह है कि एक एजेंसी फिल्मों को खरीदती है और दूसरी एजेंसी बेचती है ...(क्यवधान)...

श्री संजय निरुपम: मैं जानना चाहता हूं कि उस की जरुरत क्या है?

SHRI S. JAIPAL REDDY: I am coming to those questions.

The point is what is in demand. The DD-I channel alone is in demand. So far as the DD-I channel is concerned, the share between NFDC and private parties is almost 50:50. It is almost 50:50 and the supply from the private parties has not been good. They made a commitment in regard to two films—sadma and Chandramukhi but they did not supply and the NFDC had to rush to rescue Doordarshan. As far as vulgarity is concerned, it is a larger issue and I have to still look into that. The matter is under consideration of the MRTPC. When the MRTPC gives a final decision, we will review the whole matter.

श्री संजय निरूपमः मैडम, इसमें एक दो बातें छूट गई हैं।

THE DEPUTY CHAIRMAN: Mr. Sanjay, please take your seat. The duty

of the Chair is while giving protection to one Member for raising an issue, the Chair has to keep in mind that there are other names also. I cannot allow you to monopolise, however important it is. I will not allow even the Minister to monopolise at the expense of other Members. ...(Interruptions)... We are again monopolists.

RE: LEAKAGE OF QUESTION PAP-ERS FOR I.I.T. ENTRANCE TEST

SHRI BRATIN SENGUPTA (West Bengal): Madam, it has already been discussed in this House that an astronomical amount of national investment is made for the IITs of our country in order to build a modern and ancient advanced India. But this year the academic session of all six IITs has been dislocated and significantly delayed. The reason for this is known to all of us. In Lucknow primarily and then in Patna as well, through the private coaching centres, the mathematics question paper was leaked one day in advance. Physics and chemistry question papers were leaked on the days of the examination. For the first time in the history of IIT under-graduate entrance tests this has taken place. The exams have been postponed and, therefore, the session is going to be disclocated. I can't say whether with two sets of question papers the same thing could not have repeated but there has been an unprecedented phenomenon in the history of IIT this time also as far as papersetting is concerned. Only one set of question papers was set this time, if the news reported in the newspapers is correct. In the last three years, since the UPSC civil services question paper leakage to the CBSC question paper leakage this year, this has become almost a national epidemic. I am constrained to say so. I hope, it would be national concern for all guardians, students and anybody who is concerned with the human capital development of our country. My only

intention in raising this matter is to try to explore the possibility of the Government's reaction to it. Thank you.

SHRI TRILOKI NATH CHATUR-VEDI (Uttar Pradesh): Madam Deputy Chairman, I just want to add something to what has been said by my young colleague and this is about IITs and other institutions. In the recent past the question papers have been leaked out causing havor to the academic standards and to education in the country. All the newspapers have recently reported about the HT leakage and joint entrance examination. This morning there was a news item about Roorkee Engineering College, also recognised as an institution equivalent to IIT. Only some time back there was a discussion in which my friend Shri Sengupta had participated. It was raised by my colleague Satish Agarwal. It was about CBSE examinations. Earlier also UPSC question papers had been leaked out. It is an unfortunate thing. I do not treat them as stray incidents or isolated incidents. This indicates the kind of deterioration that has been creeping in in the academic world and in the monitoring that is so necessary. That is why the matter needs much more serious attention of the Ministry of Human Resource Development. Madam Deputy Chairman, there are long-term implications to what has been happening.

Now it has come out that it is the coaching institutions which are spreading a network thoughout the country. I know something about it in the northern India. I was told about all these things by many people in Allahabad, Lucknow, Delhi, etc. But, I did not believe them till I found these reports in the Press and after having verified some of these further facts. There is a mafia growing. In these coaching institutions huge sums, astronomical sums of money are just being extracted. The unfortunate thing is that many teachers of colleges and universities are taking classes in these coaching institutions. They are not attending their

classes in colleges and universities. Madam, another thing, also I want to mention, we have been talking about scams, hawala, this and that from time to time. The money is being paid by coaching institutions in the names of their wives, Mrs. so-and-so and Mr. so-and-so. If you ask any these institutions whether they would give a list of people with Particulars who give the lectures, they would just refuse it. This is a mafia which is growing, this nexus. The colleges and the unverisities are suffering while the HRD Ministry is spending so much. The Government and the public natrually expect that the standard of education is raised. But, what is the result? The entire State machinery is being involved in this; the police, the lower level functionaries, from Registrars downwards. Everybody is getting a part of this. It is not only that the administrative machinery but the entire State machinery is being corrupted. Madam, you are an academician and you are well aware of what effect it has on the coming generations. It is not only the boys who are appearing for examination this year, but the coming generation is developing a cynicism that the scams which we have in politics have also started infiltrating or percolating or going into the academic world also and that some kind of a mafia is working there. This is the cynicism which is being generated in the younger generation. They say that this is happening in the UPSC, it is happening in the State Public Service Commissions, it is happening in the IITs and the engineering colleges. Madam, we have to realise that so much of money is being paid to these institutions. The public is spending money, public funds are being spent. These institutions are supposed to turn out good students so that in the globalised competitve world our students are able to stand up with courage, fortitude and on an equal footing with others. But, what are we doing? It has got wider implications. Therefore. Madam, through you, I would request the HRD Ministry that this matter should

not only be looked into or inquired into. but expenditious action should also be taken. Secondly, my request is, what has happened that should not be treated as an aberration or an accident, etc. The Government should find out as to why it has repeatedly happened. It has got larger implications. I would like to know what the Government of India is going to do particularly when higher education is the responsibility of the Central Government Madam, the Government of India says that it opposes commercialisation of education. But, this is not only commercialisation of education, but this is also currupting education. In a way it is just destroying the future of the students and the credibility of entire educational system in this country. Thank you.

THE DEPUTY CHAIRMAN: Mrs. Renuka Chowdhury, you just add one sentence. I have so many names in support of this and the large interest is being taken into consideration.

RENUKA CHOW-SHRIMATI DHURY (Andhra Pradesh): Madam, I had raised this question during the last session when the XII class exmination paper had leaked. Now, the IIT question paper has been leaked. Our hon, colleague has very eloquently and lucidly told us the various factors and remifications of what is going to happen. I am speaking as a mother. I bring up my children to be honest and to study conscientiously. But, if there is going to be no level-playing field, where my child is denied an opportunity to access another entrance, is denied an equal opportunity of going into another institutions because of a blunder committed by the Government, I stand to lose as a mother, if my child is afraid to face the consequences and then kills itself. There is a growing incidence of children committing suicide and I cannot imagine a more ugly manifestation of these kinds of slip-ups that we constantly seem to land ourselves in. Nothing came about after the last session when the

entire Parliament in its collective wisdom protested about the XII class exmination. The hon. Minister then gave us an assurance. And, that is all that happened. We got lipservice on the floor of the House while the destiny or fate of all these children still hangs in balance and now. we do this at the IIT level! Where is it going to end? Madam, I urge you: you have to take a firm stand and demand of the Government that we want action. I do not want repetition of such incidents. And I never want to come back to this House and raise an issue like this again. I want action. What has happened to the XII class examination? What decision has the Government taken? And what decision are they going to give to these children who for no fault of theirs have finished with their summer holidays; they cannot even plant to go anywhere; they have no family life left now, because their parents and other cannot take them and go anywhere. We are living such a stressful life and we contribute to this! Why should the children be made to pay for our slip-up? Madam. I think, you have to direct them to come back with an action plan. I do not want any condolence meetings here in this House after this. Thank You very much.

THE DEPUTY CHAIRMAN: It is a very serious matter. ... (Interruptions)...

SHRI TRILOKI NATH CHATUR-VEDI: Madam, the hon. Minister for H.R.D. is present here. ...(Interrupaons)...

SHRI M.A. BABY (Kerala): Madam, give me half-a-minute. ...(Interruptions)... Madam, the Minister who has given an assurance ... (Interruptions)... though there is a change of Government in the intervening period ... (Interruptions)...

SHRI TRILOKI NATH CHATUR-VEDI: It is only a revised edition ... (Interruptions)... The same persons are there. ...(Interruptions)...

SHRI M.A. BABY: Madam, the Minister who has given an assurance is present here. I remember, vividly, the hon. Minister gave an assurance, personally, that He would take action on the tough questions for the XII class students. The hon. Minister is present here. If he reiterates his assurance with followup action, we would be most happy. ...(Interruptions)...

SHRIMATI RENUKA CHOW-DHURY: Otherwise, I will have to gherao the Minister. ... (Interruptions)...

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Madam, I would like to add one word in strong endorsement of what all my hon, colleagues have said before. As Renukaji said, as a mother, I am poignantly aware of the difficulties. Our children who are going into colleges this year and many of our chidren's classmates who are taking this IIT or premedical entrance examination, have had no play-time for six years from VII standard. They spent all their play-time in going to coaching classes for this IIT examination, for this single day. So, they spent six years-VII, VIII, IX, X, XI, and XII. They spent, to prepare themselves, four hours a day after school and in addition to their preparation for X and XII standard exminations. These children go to coaching classes like the students in universities. They are like slaves for this one day. Madam, you can imagine the kind of pressure these children are going through. We take it lightly. If there is corruption for this and if the papers are released for this, then nothing could be more cruel or uncivilized in a society like ours where our children's entire mental, psychological frame of mind and future are mortgaged for some narrow personal gains. This is an aspect which I wanted to bring to the notice of the House because this is not a one-day exam, this is not some one small thing which has been happened over the last ten days. This is the fruit of these children's five years, tremendous hard work giving up all man257 Re: Leakage of Question **Papers**

ner of pleasure because this is such a competitive exam and is supposed to be a test of merit. Therefore, I demand, that strong action should be taken against those people who are responsible for the leak of this and it should be deterrent action so that it is never repeated again and these children's life, five years of their life, is not taken lightly. Therefore, follow up action, strong and deterrent action should be taken and people should be punished. The action taken should be brought before the House so that we are aware of what is done. Thank you.

CHOW-RENUKA SHRIMATI DEURY: The action should be timebound.

THE DEPUTY CHAIRMAN: Mr. Minister, when we raised this issue in this House, I was in the Chair and I had also made comments about leakage of the question papers of XII standard. When this issue was raised to hon. Minister had given some assurance unfortunately, I do not know what our Assurances Committee does. It is the duty of the Assurances Committee also that they should find out what assurances were given by the Government should go into them and bring them before the House. It is also the personal commitment of anybody who makes an assurance on the floor of the House, to keep it in the true spirit. Mr. Minister, if you remember, we took up this serious matter. It is a question of the whole nation. It is not one stray incident. The future of this country depends on them. If we are going to the 21st century in this way, limping and crawling, I do not know what will happen.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA); Madam, regarding the CBSE examination I gave an assurance to the House to look into the matter and as a result of this the CBSE constituted an Expert Committee, According to the findings of the Committee the questions were not out of syllabus.

THE DEPUTY CHAIRMAN: No, it was not that. It was the question of leakage of question papers.

SHRI MUHI RAM SAIKIA: For the Madam ...(Interruptions)... lcakage? Madam, regarding the leakage. ... (Interruptions)... let me speak.

THE DEPUTY CHAIRMAN: Let him answer.

SHRI MUHI RAM SAIKIA: Madam. regarding leakage of examination papers of IIT, Government is seized of the matter and has decided to refer the matter to CBI or IB. ... (Interruptions)...

THE DEPUTY CHAIRMAN: Let him finish.

SHRI MUHI RAM SAIKIA: To take action against the guilty persons. ... (Interruptions)...

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, the position is like this: if the question papers have been leaked, the persons or the students who have been able to purchase the questions in exchange of money, have got an advantage over many. It is a competitive examination. Therefore, you must cancel this examination and hold a new examination.

SHRI MUHI RAM SAIKIA: Let me come to the second point. ... (Interruptions)...

THE DEPUTY CHAIRMAN: Let him finish.

SHRI MUHI RAM SAIKIA: Number one, the Government has decided to conduct again the examination in the entire country. ...(Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Minister, I am happy that you made this commitment that you are going to cancel the examination and re-examination will be ordered. But the question that the hon. Members are raising seriously over

here is that the problem should be tackled from the root itself-how it has happened, why it is happening—so that we can have a redressal from the beginning, not acting just on what has happened now.

SHRI MUHI RAM SAIKIA: Madam. ...(Interruptions)... Let me speak. Madam, I have been personally acquainted with the examination systems and its loopholes. As far as the issue raised by the hon. Members in this House regarding the leakage of question papers and the nature of examination, etc. is concerned, I have got the explanations. Therefore, the Government proposes to go into the entire system of examination in the country and how to improve it. Government would take steps in this regard and would invite suggestions from hon. Members of the House from all sides so that the system may be strengthened, so that the future generation will not suffer because of our fault.

SHRIMATI RENUKA CHOWDHURY: Who would give compensation to these students for having been made to sit out on this? There is also the fact that they cannot go for the other examinations. They do not know whether they would get into the IIT or not.

THE DEPUTY CHAIRMAN: Mrs. Chowdhury, there are other questions also. There are other matters which have been raised. This may be a very, very serious issue, but there are other issues also. Shri John Fernandes, please.

RE. PROPOSED ACQUISITION OF LAND BY KONKAN RAILWAY CORPORATION

SHRI JOHN F. FERNANDES (Goa): Madam Deputy Chairman, we have again a controversy in Goa, created by the Konkan Railway Corporation. The Konkan Railway Corporation has been synonymous with controversies and resentment in Goa. Madam, the people

of Goa welcomed this project because they would be getting a train connecting the north with the south.

The present controversy created by the Konkan Railway Corporation is that they have sought to acquire 40 lakh sq. km. of land in Margoan city, in a commercial area. The last controversy created by the Railway Corporation diverting the route from the hinterland to the settlement area where the land is very expensive. It is a prime land. The Corporation had it for a song about Rs. 100/- or Rs. 200/- per Sq. metrewhen the market value Rs. 2,000/-per sq. metre.

I have been raising this issue off and on in this House. I had said that since the diversion was wrong, and the terrain was bad, they would not be able to complete the project in time. Now, the fact is that the Corporation is still to complete the project in the Goa sector.

Of late, the Corporation has ventured acquire 40 lakh sq. (Interruptions) This land is sought to be acquired at the rate of Rs. 100/- or Rs. 200/- per sq. metre. I think this is being done because the Konkan Railway Corporation is in the red. They have no funds. They are doing this with the sole intention of selling this land in future because the market price of this land now is between Rs. 2,000/- and Rs. 5,000/per sq. metre. This is a settlement area. It is a green land. It is an agricultural land I am told, some intelligent architect has come up with a proposal to have a training school and a trade centre in Margoan.

Madam, if you see Goa on the map of India, you would find that it occupies a small area. Therefore, the Corporation should go to the rural areas. This is an urban land. Or, in the alternative, they can go to the neighbouring States like Karnataka or Maharashtra. We have no objection. But I do not think the Konkan

Railway Corporation, before completing this project in Goa, should land itself in some other controversy.

Now, they want to invoke section 4 of the draconian Land Acquisition Act. The hon. Railway Minister is here. I would request him to direct the Konkan Railway Corporation not to create more controversies in Goa, before they commission this project, and see that section 4 of the Land Acquisition Act is not made use of in Margaon city, which is a congested city in the south. Since this is an urban land, they should go to the rural areas, or, to the neighbouring States. Thank you.

RE. RECENT BLASTS IN DELHI

श्री ओ॰ पी॰ कोहली (दिल्ली): उपसभापति महोदया, दिल्ली में विस्फोटों का न रुकने वाला सिलसिला लगातार जारी है और इन विस्फोर्टो की वजह से दिल्ली के लोगों में अस्रक्षा की भावना और भय की भावना व्याप्त हुई है। अभी हाल ही में पूर्वी दिल्ली में लगातार दो दिन विस्फोट हुआ। पांच मई को पूर्वी दिल्ली के कैलाश नगर में विस्फोट हुआ और 6 मई को पूर्वी दिल्ली के विवेक विहार इलाके में विस्फोट हुआ। पांच मई को कैलाश नगर में हुए विस्फोट में 11 लोगों की मृत्यु हुई और 6 मई को विवेक विहार में हुए विस्फोट में एक आटो रिक्शा चालक की मृत्यु हुई। इससे पहले दो मई को सरोजनी नगर में विस्फोट हो चुका है। बोफोर्स में इस्तेमाल होने वाली विस्फोट सामग्री बदरप्र थर्मल प्लांट में पहुंच गयी और अगर वह सामग्री भट्टी में पहुंच जाती तो बदरपुर थर्मल प्लांट में भयंकर विस्फोट हुआ होता। लाजपत नगर मार्किट के विस्फोट को हम लोग अभी भूले नहीं हैं ,जिसमें अनेक लोगों की मृत्यु हुई थी। उससे पहले जी॰ टी॰ करनाल रोड पर अम्बा सिनेमा के पास विस्फोट हुआ। समयपुर बादली के निकट दो विस्फोट हुए। इस तरह से **वर्ष** की शुरूआत होते ही विस्फोट का न थमने वाला सिलसिला दिल्ली में चल रहा है।

1.00 P.M.

क्या ये विस्फोट मात्र दुर्घटनाएं हैं या इसके पीछे कोई गहरा षड्यंत्र या साजिश है इसका पता लगाने की आवश्यकता है। इन विस्फोटों नें ऐसे विस्फोट भी हैं जिनमें आरडीएक्स और खतरनाक विस्फोटक सामग्री का इस्तेमाल हुआ है। इसके अलावा ऐसे विस्फोट भी हैं जिनके बारे में कहा जा रहा है कि ये इंडस्ट्रियल केमीकल्स या औद्योगिक रासायनिक पदार्थों के कारण हुये हैं।

महोदया, अगर भयंकर विस्फोटक सामग्री आरडीएक्स और इसी तरह की खतरनाक सामग्री के कारण ये विस्फोट एक डिजाइन के तहत, एक साजिश के तहत, एक षड्यंत्र के तहत किये गये हैं तो इस बात की गहराई से जांच होनी चाहिये कि इसके पीछे किसका हाथ है और क्या मंसूबे हैं। मैं आपका ध्यान इस बात की ओर आकर्षित करना चाहता हूं कि दिल्ली में बड़ी मात्रा में विस्फोटक सामग्री का संग्रह मौजूद है, विस्फोटक सामग्री का जखीरा सौजूद हैं। मैं पूर्वी दिल्ली क्षेत्र में रहता हूं और वहां बहुत बड़ी मात्रा में अवैध विस्फोटक सामग्री जमा की गई है। वह विस्फोटक सामग्री जमा जानी चाहिये और जो बाहर से विस्फोटक सामग्री दिल्ली में आती है उस पर कड़ाई से नियंत्रण किया जाना चाहिये।

महोदया, कुछ विस्फोटकों के पीछे बताया जा रहा है कि औद्योगिक ससायनिकं पदार्थों का हाथ है। मैं आपके मध्यम से यह निवेदन करना चाहता हूं कि औद्योगिक ससायनिकं पदार्थों को उत्तर प्रकार की ज्वलनशील सामप्रियों को एक स्थान से दूसरे स्थान पर ले जाने के जो नियम बने हैं उनको और कड़ा बनाया जाना चाहिये। आज दिल्ली विस्फोट के एक ज्वालामुखी के ऊपर खड़ी हुई है और यह विस्फोट का सिलसिला थम नहीं रहा है। इसमें अनेकों मौतें हो चुकी हैं। इस वर्ष के शुरू होते ही जो विस्फोटों का सिलसिला शुरू हुआ था वह अभी रूका नहीं है। पूर्वी दिल्ली में मातम का माहौल लगातार इन दो दिनों में हुए विस्फोटों से छाया हुआ है।

मैं आपके माध्यम से यह मांग करना चाहता हूं कि केवल रुटीन पुलिस जांच इन मामलों की नहीं हो बल्कि एक उच्च-स्तरीय जांच की जाये और इन विस्फोटों के पीछे कौन सा सूत्र मौजूद है उस सूत्र को खोजा जाए और उसको कड़ी सजा दी जाए। अगर कोई साजिश दिल्ली की शांतिपूर्ण जिन्दगी को अशांत करने की, डिस्टर्ब करने की है तो ऐसे तत्वों के खिलाफ सख्त से सख्त कार्रवाई की जाए। धन्यवाद।

THE DEPUTY CHAIRMAN: Now we have to adjourn the House for lunch. After lunch we will have the discussion on the Railway Appropriation Bill. I

don't know how we can finish the Special Mentions and other things.

SHRI SUSHILKUMAR SAMBHA-JIRAO SHINDE (Maharashtra): We can take them up tomorrow morning, Madam.

THE DEPUTY CHAIRMAN: If everybody agrees, I have no objection. Today we have a statement also.

श्री विष्णु कांत शास्त्री (उत्तर प्रदेश): मैडम, हमको प्राथमिकता दी जाए। हम कल भी नहीं बोल सके और आज भी नहीं बोल पाये।

उपसभापतिः कल तो आपको चांस दिया था उसमें आप लोग बोले नहीं। इसलिए उसमें प्राथमिकता नहीं मिल सकती, अगर फिर चांस मिलेगा तो यही सारी चीजें पुनः रिपीट होती जाएंगी। इसको अब कल लेंगे।

श्री विष्णु कांत शास्त्रीः ठीक है, धन्यवाद।

THE DEPUTY CHAIRMAN: The House is adjourned for lunch for an hour.

The House then adjourned for lunch at three minutes past one of the clock.

The House reassembled after lunch at seven minutes past two of the clock.

[The Vice-Chairman (Shrimati Kamla Sinha) in the chair.]

THE APPROPRIATION (RAILWAYS) NO. 3 BILL, 1997.

THE VICE-CHAIRMAN (SHRIMATI KAMLA SINHA): Now, we take up discussion on the Appropriation (Railways) No. 3 Bill, 1997. Mr. Minister.

रेल मंत्री (श्री राप विलास पासवान): महोदया, मैं प्रस्ताव करता हूं किः

> "रेलों के प्रयोजनार्थ वितीय वर्ष 1997-98 की सेवाओं के लिए भारत की संचित निधि में से कतिपय गिशयों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक, जिस रूप में वह लोक सभा द्वारा पारित किया गया है, पर विचार किया जाये।"

The question was proposed.

PROF. RAM KAPSE (Maharashtra): Madam, I am not exactly opposing the Appropriation Bill, but, at the same time I will not recommend it to the House in toto.

The first thing that I would like to note is the problem with Ram Vilas Paswan Ji, who is the Minister in charge. Whenever we criticise the Railways. Paswan Ji generally accepts the criticism. Then he comes with more information as to how the Railways are functioning today. If at all we speak about the maintenance, immediately he will say that maintenance is very bad and because of the resource crunch, he is not in a position to help the commuters in any way. If at all we speak about the water shortage in stations, he will accept the position. He is the man of the masses and he knows the problems of the masses. Therefore, immediately he accepts whatever we sav. But, at the same time, we want the Railways to improve at the earliest, because the Railways have multifarious activities to perform. There are many expectations from the Railways, which need to be fulfilled. For that I will make some suggestions. I will try to be brief as far as possible and will complete my speech within fifteen minutes.

The first interest is that of the commuters. What do the passengers feel about the Railways is the real issue. What do they expect from the Railway Ministry? The first thing is safety. Are we safe in the Railways? Five years ago at Kalyan Railway Station, there was a bomb explosion on the Diwali day. Mr. Jaffar Sharief was the Minister in charge at that time. I referred to it immediately when we met here.

He assured us that hereafter they would take into account the safety of railway passengers. Day after day we don't feel safe in railways. In the month of February, our suffering was worse. I feel that our first priority should be safety

of passengers. I would request the Minister to take immediate steps in this direction. The lady commuters and old commuters are complaining against railways. We also don't feel safe in railways whether it is a suburban train or any train reaching Bihar or anywhere in the country.

Another problem is about comfortale journey. If at all one gets into a train, then, the problem starts with late running of trains. I would request Shri Paswanii to take into account that a commuter is a consumer. We celebrate consumers day in the month of March, but we forget about it afterwards. Are we interested in our commuters who are our consumers? That is my first query. Should they not expect from Railways that the train should arrive in time and should reach its destination in time? If he has purchased a confirmed ticket, he should get a reserved seat. He should have a comfortable journey. I have been travelling in suburban trains in Mumbai for the last 45 years. My first experience in a suburban train dates back to 1951. It was much more comfortable in second class—at that time we used to call it third class compartment-than now. Now, when the train moves from one station to another, it is absolutely uncomfortable because of new rolling stock which you have added. Please take note of it. In the last 2 or 3 years, travelling in trains has become most uncomfortable. In trains what sort of sufferings passengers undergo, you know them better and you accept them. We know that when you reply to our speeches, you accept those things.

Regarding infrastructure, you are not only providing service to consumers but also providing infrastructural materials to industry. If you grow, the nation would be benefited. I congratualate Paswanji for taking a decision to concentrate in backward regions. He has started with Bihar, Jammu and Kashmir and North-East. At the same time, I would request him that there are areas after areas in different States which are backward. In Maharashtra, Mumbai in the Western Railway is not the only area which you need to look into. What about Marathwada? What about Vidarbha? You have to look into this matter. In every State there are some areas which require your attention. If you work at the right time an opportune time, then, the industry would grow and ultimately the nation would be benefited. For the last several years I am observing in Parliament that some slogans are given. some decisions are declared that we are going to start trains in this or that direction, Then, some surveys are conducted.

You declare that a survey will be conducted. But the survey is never conducted in time. I will give a specific instance. In Thane district, there is the Murbad 'tehsil'. It is a backward area. When asked for a survey, a survey was ordered two years back. But it is not started. There is the money provided for that. It is budgetted. But the survey is not'started. Murbad is a 'tehsil' in Thane district, in the Konkan area, just 100. kilometres away from Mumbai. And the survey is not started. The original survey was taken 36 years back. So, it was to be reviewed. And your predecessor accepted it. Then you budgetted for it. And stiled it is not started. Your reply will be, "We have no enough machinery for the survey." But this declaration naturally raises some aspirations in the minds of the people there. The people think that they are going to get the benefit. Ultimately, it results in a feeling of deceit that needs to be avoided. You have already declared last time that if any M.P. wants some area to be surveyed, he can just tell you and you will order it. It is good of you. But, at the same time, those surveys should be completed in the given time. That is not done. And I would request you to do that.

I would like to raise another point. I know that you have to work in the interests of the commuters. That is one thing. Then you have to work for the infrastructure as far as the industry is concerned. You have to work for backward areas. But, at the same time, yours is a commercial body. And a commercial body should work in that direction. Are you really working as a commercial body? While speaking on the Budget last time, I put a question about your planning. I knew and I had mentioned that you had started a plan in 1985. Then, at the time of the re-plan, you said that you would take the help of the people who are knowledgeable, some persons from the Railways and some knowledgeable persons from outside. With their help, you would plan beyond 2001. Have you taken action on that? If at all, you raised our hopes. We want actions to be taken immediately. That is our request. Then many things were suggested. As I told you on that day, if you make a little bit of change in the planning, I can understand. But the plan itself is thrown to the winds and with the change of every minister, you switch from electrification to something else, from meter-gauge to broad-gauge. I think this House should review the work of the Railway Ministry as far as the last Plan is concerned, what the Plan was in 1985 when Shri Madhavrao Scindia was the Railway Minister, how the changes took place as far as the Plan was concerned and how they went on changing in the Five-Year Plan, the mid-term review and then the yearly plan. It is not working like a commercial body. A commercial body should work like a commercial body. Only then you can raise money properly and you will be successful.

I will now come to the latest problem that the Railway is facing. It is about the MUTP-II. This was a project envisaged for Mumbai and its suburbs. One-fourth of Maharashtra is to be covered by it.

It is not a problem of one city alone. It is a problem of one-fourth of Maharashtrians. In Mumbai more than 50 per cent people do not belong to Maharashtra. They are either from Uttar Pradesh or from Bihar of from South. They have come there. The MUTP-II. project started in 1985. I would like to request the Railway Minister to kindly go through the file of MUTP-II.

As far as the MUTP-II is concerned. Mr. Minister, you will find that the Railways was originally reluctant. Slowly they started thinking about it. In 1990, Shri George Fernandes gave us a Status Paper. The Status Paper identified the works. He could not do much because he had to resign. But afterwards nobody worked in that direction. Many things could not be resolved and that created the problem. This question is about identified works of Rs. 3500 crores in Mubmai areas which have not yet started. In the month of March the Railways received a Fax from the World Bank. I will not read out the whole Fax. I will read out a part of it so that we know where we stand so far as the MUTP-II project is concerned. It is a project both for roads and the railways. The World Bank says:

> "In the light of the lack of specific timely actions and responses on the points raised in the fax, the Bank is left with no option but to drop the project in its present form from the current lending programme.

> However, as earlier indicated, the Bank cannot continue to deploy resources on project preparation if there is not a clear evidence of Government commitment to the project and an institutional framework in place which would permit project be the implemented effectively and efficiently."

Even for this project which was to be a project preparation the World Bank had

sanctioned three million dollars. There is a possiblity that you may have to return this money because of your lack of interest.

The World Bank further says:

"This does not appear to be the case for these projects. We would be willing to review your proposals. It would of course be essential that any such proposals not only be sound, economically technically justified and implementable but that they would help strengthen the existing institutional and policy framework for urban transport in Mumbai."

Now you have speeded up the process. But it is too late. If whatever was necessary was implemented at the appropriate time, I feel that at this juncture even the MUTP-II would have started. There is a money crunch. You need money. The World Bank loan was naturally the best loan available. So many surveys have been done in the last three to four years. I will just specify those reasons which have created this problem. Firstly, the World Bank has suggested that you have a separate zone for the Mumbai Suburban Railway. This has been our demand for the last 20 years. Shri R.K. Malgi, who represented Thane district in Parliament had prepared a petition. I was the first signatory to it, and the petition was given to the Lok Sabha Committee on Petitions, They had recommended it. Mr. R.L. Bhatia was thev Chairman and recommended that a separate zone be created. Some 20 years ago, this matter was brought before the Railways by representatives of commuters, by MLAs and by MPs. This was suggested. We were witness to it. But you never proceeded in the direction and even today you think a separate zone for Mumbai Suburban Railway is not a possibility. That is the thinking of the Railways. Why? The reason being given is that there are long distance trains and suburban trains running at the some time, and the loaded wagons have to reach the port on the same railway line, and so, we cannot have a separate zone. Now Pune zone has already been created. There is a separate zone for Ahmedabad. Virtually, the Mumbai area has a separate zone. You need not create a new zone. It is there. As far as long distance trains and suburban trains are concerned. Mr. Azgaonkar was the first person who had dreamt of Konkan Railway, Now Konkan Railway has started. He suggested that 6th lines be taken 5th and immediately. He had suggested it 30 years ago. But the Railways neglected it. There was enough space. It could have been done. Now in your book, Mumbai 2001, you think about it in Annexure E. In Annexure E, you say, that the 5th and 6th lines will be created in 2001. Again you say that the Mumbai Railway Corporation will be created after the completion of the 5th and the 6th lines on Western and Central Railway. Only then will create a separate zone and a separate railway corporation. The World Bank is not going to wait for you. The formation of a separate corporation and the formation of a separate zone for suburban railways of Mumbai are a must. It should have been done 20 years ago. It was' dreamt of 30 years ago by Mr. Azgaonkar. But Mr. Azgaonkar was a small man and the Railways did not accept his suggestion and today we are facing the problem. In your status paper you have said that in the suburban railways, you are travelling to super-crash capacity. Where 2700 people should have been travelling, there are more than 4000 people travelling. Really speaking, many times we feel it at all we will reach our homes safely. That is the condition of our Railways. At the same time you are not proceeding in that direction. That is the real problem. Neither the Mumbai Rail Development Corporation, nor the zone nor the 5th and the 6th lines have been taken up. There are identified projects to

the tune of Rs. 3,500 crores. There is one more hitch and that is the commercial utilisation of railway land. I was a Member of this Committee. We had suggested that there should be commercial utilisation of railway lands. The Railways had accepted our suggestion. The Railways took up the matter with the Cabinet and for the last three to four years, it is lying with the Cabinet. It is high time the Cabinet cleared this commercial utilisation proposal because we have no money and we have to spend on it. For the last so many years you have not worked to satisafaction and you have accepted it.

Your nodal Ministry is the Urban Development Ministry. You just enquired from the Urban Railway Ministry whether they have spent enough. At least they should have spent Rs. one crore during the last ten years. They have not spent even some lakhs. So your nodal Ministry does not work in that direction. You look to the nodal Ministry for clearance of this Cabinet note and they are not doing anything. We want this decision at the earliest and that alone will sove the problem. Now you will say that we are doing so many things. But MOU was sent to you by Maharashtra Government in January 1996. Even till date, till vesterday the MOU has not been signed by you, by the Railways. Why? This is a neglect of Mumbai and in 1996, Mr. Kalmadi declared that this will be the Mumbai Suburban Railway Year. What happened? There were budgeted provisions but not a single work was started. Neither at Thane Railway Station, nor at Kurla Railway Station, nor at Dadar Railway Station, nor at Dombivili Railway Station, nor at Kalyan Railway Station, was any work taken up. Five to six lines are waiting for removal of hutments and all that. So you take up those matters. I have a suggestion to make. The suggestion is, you please call a meetting of representatives of Mumbai and there are senior persons like Shri Shankarrao

Chavan who can be of much help in these matters. You call us. At the same time you invite the representatives of commuters' bodies. There are two different commuters' bodies in Mumbai. They will represent the case. You sit with the officers of Maharashtra Government. Railway officers and we, all of us, can decide the matter and these things can be done within a month. Somehing needs to be done about the zone, about a separate corporation, about the MOU which you have to sign, about commercial utilisation, even about project identification and that needs to be done early because there is a possibility of review of the situtation and we want this loan from the World Bank only for one reason: if you approach some other agency or if you go for public borrowing, it will be very costly and time-wise it wil be really very costly; so, do it early, within a month or so. My last point is, Maharashtra in 1993, Railways had decided that surcharge be charged on these projects. It means that you did not spend enough for the last 20 years and now you expect that Mumbai commuters should pay more. I have a doubt whether you should do it. That you have already started in New Mumbai. There, you are charging extra and here again you will go in for it. How the decisions are taken, I will just give one example. Mr. Dutta Tamani who was an MLA and a great patriot, has written to me that he wants to travel by Konkan Railway. He is a freedom-fighter and the reply that he got was freedom-fighters are not allowed to travel by Konkan Railway because Konkan Railway is a separate corporation project. Do you want me to read it out? He belongs to your party. But this is the decision, that by Konkan Railway, freedom-fighters cannot travel. At least in the 50th year of independence you take up this job, the people are waiting for an early decision. Whatever has happened, has happened. You are already late. But this is a commercial organisation for the interest of the people, for the interest of the commuters and

whatever lapses are there, at least I expect you to rise to the occasion and within the next two or three months we expect good results. Thank you very much.

SHRI S.B. CHAVAN (Maharashtra): Madam Vice-Chairperson, I am indeed grateful to you for giving the time to participate in the discussion on the Railway Appropriation Bill. For the first time I am coming across a case where an hon. Minister presents the Appropriation Bill without making any statement. This is a very strange thing. You cannot take the matter so lightly. At least, the hon. Minister could have responded to the issues which we had thoroughly discussed with him. I have been able to see the hon. Minister for almost three or four times in his office. I had raised some issues in the meeting of the Consultative Committee, I had refrained from raising these issues on the floor of the House. Now, I find that since we are not getting the response that we anticipated. I have no choice but to raise all those issues on the floor of the House. First of all, I would like to make my observations on the working of the railways, their plus and minus points and what needs to be done. Thereafter, I will refer to some of the issues concerning the area I come from. Madam, I was really surprised when in the presence of the Minister I was given to understand that the railways did not have a plan. I just asked what their 8th Five Year Plan was. In the presence of the Minister, the Chairman of the Railway Board said that they did not have a Five Year Plan. It was the Annual Plans which they added that became their Five Year Plan. I am really surprised if this is the approach. I was expecting a must better appreciation that you have to have a longer plan which should not merly be for five years. After all, tailway is a very big infrastructure. You are covering the entire country. Thousands and thousands of commuters travel by this means. I can understand

that there are changes in the Government. Every hon. Member would have some local problems. There are somé problems which are also important and they are raised here. In order to make an adjustment, if you do something. I do not object to that sort of a thing. But, at the same time, if it is going to be a total ad hocism and no planning, then, of course, there is something basically wrong which I am not able to understand. I fully agree with what was stated by hon. Member. Mr. Kapse, that you have to have a longer plan. It should not merely be a plan for five years. You have to have a plan for 15 years before you. In the longer perspective, you have to find out how the different projects requested by the hon. Members or other eminent persons of public are adjusted in such a manner that they form a part of the longterm planning. But, there is no planning. It seems so; I do not know. We expect that the hon. Minister would tell us about it in his reply. He himself was totally surprised when the Chairman of the Railway Board stated that there was no Five Year Plan. That meeting was called just to find out as to how we could possibly help the Ministry in getting a greater budgetary support for the railways. We appreciate their point of view, I would like to tell you that till this day I have not got the kind of information which I had asked for. I volunteered myself; I am prepared to help them; I am prepared to give you full cooperation. But, please provide the information that we require. It is not merely that I say somehing and they accept it. I will have to argue the case. But, before arguing the case, I must have some material with me. I must say that till date I have not been provided with that information on which I had dwelt for 45 minutes.

I am dealing with this point and the information is still not available and the hon. Railway Minister and the Railway Board expect that we should support their proposal for greater budgetary sup-

[RAJYA SABHA]

port from the General revenue. That aspect. I think the hon, Mr. Ram Vilas Paswan himself should go through. I know, he is a very dynamic person, he is a man who, if he says something, will try to do it. But, for the first time, I came across what he has promised somehow he could not fulfil. I do not know what exactly are the reasons, what are the compelling reasons. He himself has promised it in some Committee and thereafter. to this date, at least, according to my information, he has not been able to do the job. Now, he will try to find some excuse or the other. All the officers are there to tell you whatever excuses can be produced before the House. We are not going to be satisfied with the kind of explanations that these officers are interested in giving. We would like to see that Shri Ram Vilas Paswan, who himself is a very dynamic person, asserts himself and that he does not merely talk, if he assures anything, then, of course, you have to honour the assurance that you have given.

The first point which I would like to place before this House would be, I have a problem to ask the hon. Railway Minister, I had raised this point and that is, why is it, the railway being more environment friendly and less costly, there is a competition between the Railways and other modes of transportation? The truckers have been utilising their vehicles to their full capacity, creating all kinds of problems pollution is one of the problems which they are creating. They are destroying all the roads. I know this because I have seen different areas where load capacity beyond a certain capacity is not allowed at all but these truckers just do not bother about that. Here, either the local police or the other traffic staff collude with them and they succeed in seeing that very heavy traffic is allowed on those roads, and everybody complains that the roads are in a very bad shape. What exactly is the reason? The main point in which I am interested is this. I

had suggested appointment of a Committee consisting of experts in this field, eminent people who should be able to give you the guidance. Without any complaint, everybody will accept the proposition as to what needs to be done to improve the conditions so that you are able to attract more traffic. I have given unreserved compliments to the Railway Ministry by saying that you have been able to increase the freight load which was 73 M.T. in 1951; in 1995-96 it has reached 390 million tonnes; and for 1997-98 you are going to reach a figure of 410 M.T. This is an indication of good performance of the Railways and I wholeheartedly give you my compliment. But, I am interested in finding out whether you are utilising your capacity, your load capacity to the fullest extent. If this is going to be the maximum, certainly I have nothing to say. But, has any study been undertaken in this respect that if you have this much capacity, with a slight improvement here and there, you will be able to achieve a higher freight load? If it is so, certainly we would be too happy because that is the main source from which you get income for the Railways. You try to appoint such an Expert Committee and let the Committee go into different aspects of the question and try to find out how best you can bring about a kind of coordination between the road traffic and the vehicles which are being used for that purpose, and the railways. You have to have proper kind of coordination and let us know as to why your clients prefer sending their goods by trucks rather than by railways, though railways are cheaper.

Railway is very environment-friendly. Still they are prefering the other mode of transport. Why is it so? Of course, superficially a number of things can be said, but I am not going to indulge in that cheap sort of things, which we are not supposed to enter into. I would request the hon. Minister to appoint such a committee and let the committe find out

as to what should be done and he should concentrate on seeing to it that the recommendations are properly implemented by them.

I must also give compliments to the Railway Ministry for tackling the issue of backward areas and other inaccessible areas, hilly areas. But is there any planning or this is also an ad hoc thing, that you are trying to do? My objection of ad hocism is not possible in such a big organisation because we are interested in helping him. This is a social responsibility which the Railways are discharging and this can be used as an argument for asking for greater budgetary support for the Railways. Social responsibility can't be a responsibility of only one Ministry; it is the responsibility of the nation as a whole, and the Finance Ministry will have to come to your rescue to assist you in all these issues which are categorised as social responsibilities and certainly you are entitled to get that kind of budgetary support. This is what I have pleaded with you. Kindly give me all the information. Unfortunately, to this date I have not received this information.

Now the next thing is we have to see what are the difficulties which you face at the time of taking annual stock of the entire thing. I believe you discuss with all the user-Ministries. What is their requirement? If transport is one, cement is another. User-Ministries should be able to project for the entire year. Has any such exercise been entered into.

I was just going through the report of the Standing Committee, in which they stated that in the first six months they were able to have 11 metric tons more than the corresponding period last year. I do not know whether it is metric tons or million tonnes? So, I will use the term 'MT'. So, 11 MT more you could load in the first six months and in the next six months there was a slippage. The reason given for it is that you just don't have covered wagons. Covered wagons are not available and if your requirement of co-

vered wagons is not fulfuled then, of course, such commodities which have to be sent by Railways, can't be expected to be sent by Railways.

Madam, for the Railways to perform the job, I was given to understand, an important area where they are falling short of the expectation is track renewals. Almost 7,000 Kms. of track renewal is the backlog which they have to tackle. If we do not tackle the track renewal well in time, it will be a safety hazard. I do not know whether this has been looked into in this fashion, that if you don't do this, you are going to face the problem of safety.

You cannot make any compromise so far as the safety of the passenger or the goods is concerned. You have to see that you complete the job well in time so that the travelling public does not have any doubt about their safety while travelling.

Another thing which the Standing Committee had recommended was about the disposal of scrap. Here also, it is a sort of an ad hoc arrangement. You just do not know how much scrap is available. It is just lying at different destinations. Nobody knows how much it is, how much is being pilfered, how much is being stolen by people. At least, this is what I find from the report of the Standing Committee. There is no exact information available. They were not fully satisfied with the kind of information which the Railway Ministry had given.

Therefore, I would request the hon. Railway Minister. This is going to be another source of income which you can definitely take advantage of in order to fund your Plan. Even this is not being done. This is what the Standing Committee has said. There is no reason to believe that the Standing Committee is just making a sweeping remark. I am not prepared to accept that kind of an argument. That is why I would request you to kindly look into this problem and try to see that the scrap is properly identified, auctioned and the money comes back to

the Railways. This is the request I have to make.

Another thing is about the rolling stock. In regard to rolling stock also, you are falling short of your requirement. You need to give us the reasons. You need to tell us as to why is it that rolling stock is not available; why is it that the Railways are falling short of their requirement. Of course, shortage of funds is one of the reasons which, in fact, is being talked about. But more than that, I would say that this is the result of the kind of ad hoc planning — if at all it can be called planning — that you are indulging in.

I expect that when you reply to the debate, you would be able to respond to these three-four issues which I have raised. These are not local issues. These are certain broad policy issues on which I would like you to react.

Now, I want to deal with some of the local problems. The first thing which I would like Vilas Paswanji...

MISS SAROJ KHAPARDE (Maharashtra): Ram Vilas Paswan. You have omitted 'Ram'.

SHRI S.B. CHAVAN: I am sorry. I am thankful to you. Ram Vilas Paswan. That is his name; not Vilas Paswan. Vilas Paswan is your father.

SHRI RAM VILAS PASWAN: No.

SHRI S.B. CHAVAN: My first request is in regard to the Nanded Division. This division was created ten years back. This was created ten years back with great fanfare. Now, there are certain zones and divisions which were created last year. I find that the zones which were created last year, or, the divisions which were created last year, are getting greater allocation of funds than this division which was created ten years back. I cannot understand this kind of a discrimination. Is it merely because that this is a backward area and the people there just keep quiet? Is it bacause that they ask you,

they request you, give petitions, make speeches and then stop there? Is it because of this attitude on their part thatyou are not attending to this problem? You have ourself said that there was hardly any reason as to why more funds should not be given. I made a request to you in this regard. The Nanded Division is functioning at Secunderabad! You told me that within a month's time, all the staff at Secunderabad would be transferred to Nanded. My information is that. after the meeting, only three people have been shifted from Secunderabad to Nanded. You cannot avoid taking a decision on this merely because some people are resisting. How long are you going to give me this kind of an explanation? Therefore, you have to take a decision. If you are interested in keeping the staff at Secunderabad, I have no objection.

But make new recruitment, and that new recruitment will have to be made by the Central Railway Recruitment Board. Presently, recruitment of class III and class IV staff is done by the Recruitment Board at Secunderabad, and they take the stand that they do not want to go to Nanded. For the Nanded Division there is hardly any justification to be there if the staff is to continue at Secunderabad. You yourself were pleased to state before me that you will see that within a month's time this entire staff was shifted. Also, I had requested you to kindly construct quarters for the staff. What is the total amount that you have given? I am given to understand that it comes to Rs. 4 — 4.5 crores, while the new divisions are getting about Rs. 10 - 11 crores. I am not asking for anything else but for the living conditions of the staff to be more attractive and, so, let us have the staff quarters constructed. For class III and class IV staff it would be very difficult to go and live in private rented houses. You have the land in your possession. Unfortunately if you don't utilise the land, there is every possibility of this land being encroached upon, and thereafter you will get an added reason that the land has been encroached upon and you can't possibly do anything! So, before that stage comes, I would request you to kindly see that all the staff quarters are properly constructed, the office buildings are also constructed and all the officers who, in fact, are supposed to be at the Divisional Headquarters should not be at Secunderabad but should come to Nanded. This is one aspect of it.

Another thing which I had requested was this. There was a very valid reason for asking to increase the frequency of the train between Nanded and Amritsar. These are two holy places for the people of a certain religious following, and just as every Muslim thinks that he has to go to Mecca to have fulfilment of his life, every one of these people also considers a visit to these places in the same manner. So there are Sikhs who would like to go to Amritsar and Nanded. And what is the frequency of the train? It is just once a week. The modest request that we had made was, at least make it three times a week. There is a big waiting list. And you told me that by April or May it was going to be three times a week. That was the promise which was given. But, as far as my information goes, this has still not been done. Today is the 7th of May.

MISS SAROJ KHAPARDE: Stop paying compliments, Sir.

SHRI S.B. CHAVAN: Where good work has been done, I have to pay compliments. But where things are not coming according to expectations, it is my responsibility to bring them to his notice. I know that he is fully occupied.

SHRI H. HANUMA'NTHAPPA: Take one more promise and assurance!

MISS SROJ KHAPARDE: This is a very genuine demand of yours.

श्री राम विलास पासवान: आपने तीन दिन के लिए कहा था। तीन दिन मैंने कर दिया। घोषणा कर दी है। जल्दी चला रहे हैं। उसको तीन दिन कर दिया जाएगा। श्री एस॰बी॰ चव्हाण: जल्दी चलाएंगे या शुरू कर दिया है।

कमारी सरोज खापडें: महोदया...

श्री राम विलास पासवानः देखिए बहिनजी, जो मैं धोषणा करता हूं—मैंने आपसे कहा था कि 14 अप्रैल को नागपुर से बोधगया होकर एक गाड़ी खुलेगी तो 14 अप्रैल को वह खुल गायी है। यह आपको मैं धन्यवाद देता हूं कि इन्होंने दुबारा हमसे कहा जबकि हम शर्मिन्दा थे। इतने बड़े लीडर है। मैं इनके यहां गया था। वे एक दो बार आए थे। मैंने उसी समय इनसे कहा था। बाद में जब जवाब मैं दूंगा तो बतला दूंगा कि कोचेज धगैरह की डिफिकल्टी के कारण से है। शैकिन बहुत सारी गाड़ियां ऐसी भी हैं, पंजाब में खास करके कई एक अगह पर, जिस गाड़ी की हमने घोषणा नहीं की सेकिन उस गाड़ी को भी हमने चलाने का काम किया, बिना घोषणा के।

श्री एस॰बी॰ चव्हाण: बिना घोषणा वाली गाड़ी चलायी और घोषणा वाली गाड़ी की कोई गाड़ी नहीं चलायी। यह मुसीबत हो गयी है।

कुमारी सरोज खापडें: मंत्री जी आपने घोषणा की और गाड़ी चलायी उसके लिए बहुत बहुत घन्यवाद मेरी ओर से नहीं बल्कि विदर्भवासियों और महाग्रष्ट्रवासियों की ओर से भी। लेकिन चन्हाण साहब ने जो कहा कि सिक्खों का पवित्र स्थान है नान्देड़ और आपने जो वहां डिमांड की है, टर बड़ी वाजिब और लाजिमी उनकी मांग है। उसमें मैं अपने आपको सम्बद्ध करना चाहती हूं और मैं भी आपसे रिक्वेस्ट करना चाहूंगा कि मंत्री जी घोषणा के साथ साथ आने वाले सप्ताह में आप तीन दिन नान्देड़ से अमृतसर और अमृतसर से नान्देड़ यह गाड़ी पत्नैग आफ करें ताकि हमें बड़ी तसल्ली हो कि आपने जो सदन में कहा उसको पूरा किया।

श्री राम विलास पासवानः मैं इतना ही कहना चाहता हूं कि मैंने एक दिन से बढ़ा करके तीन दिन की घोषणा की है और एक अगस्त से पहले यह एक से तीन दिन हो जायेंगे!

कुमारी सरोज खापडें: मंत्री जी, आप बहुत भाग्यवान है। शंकर एवं चन्हाण जी से किसी को कॉम्प्लीमेंट्स पर कॉम्प्लीमेंट्स हम लोग बहुत कम सुनते आए हैं। हमने तो पहली बार सुना कि आपको इतने कम्प्लीमेंट्स दिए। वह बहुत आसानी से किसी की कम्प्लीमेंट्स नहीं देते। इसलिए आप भाग्यवान हैं। विलास से राम विलास, राम विलास से विलास, मतलब बहुत ही रेअर केसेज़ में होता है।

SHRI S.B. CHAVAN: Mr. Minister, do you mean to say that this is the postponed date now? The promise which was given to me was that it would be either on the 1st of April or on the 1st of May. Now you are saying, "1st of August."

श्री राम वित्तास पासवान: अब एक महीना तो आपके कारण गाड़ी वैक गेअर में गई। गाड़ी जितना घंटा लेट आती है यदि उतना घंटा वह कंपेंसेट करती है तो राइट टाईम माना जाता है।

श्री एस ब्ली॰ चक्हाणः तो यह भी एक बहाना आपको मिल गया। मैं तो आपसे कहूंगा कि नंदेड़-अमृतसर ही नहीं, बल्कि पटना साहिब, जो गुरु गोविन्द सिंह जी का जन्म स्थान है, ये तीनों पिलग्रिम्ज़ सैन्टर हैं, ये तीनों के तीनों मिलने चाहिएं, ताकि आसानी के साथ जो आदमी पिलिग्रिमेज के लिए जाना चाहता है उस आदमी को आप कुछ सुविधा दें। मेरी आपको स्विस्ट रहेगी।

You have to think in terms of providing catering arrangemnts in long-distance trains. This is a longdistance train. Surprisingly we find that no catering arrangement is there. You have to provide catering arragements and get the blessings of the pilgrims who go to these different areas. I request you, Ram Vilas Paswanji, kindly to look into this. Don't postpone it for August. Have it done earlier. The earlier you do it, the greater will be the appreciation from the local people.

There are one or two more points, and I will finish my speech. One is about the condition of the coaches. I request Paswanji: why don't you come with me to Nanded, travel by the train and see the condition of the coaches in which people are travelling? Is it that all discarded coaches are to be provided to backward areas? With great fanfare we say that we are giving the service to backward areas. After seeing the conditions of the coaches, I am really ashamed at the

deplorable condition of the coaches. The coaches have no fittings, and they are very dirty. I request you to see that these coaches are properly maintained. I had specially travelled from Bombay to Nanded.

You had told me, "It is rather difficult to put sixteen coaches because no terminal facilities are there." You told me that twelve coaches were there. I myself counted the coaches. There were nine coaches. After reaching Manmad, one coach was detached. So, only eight coaches were left. Is this the condition in which the people are supposed to be travelling in that area? Why should they? For what reasons are they being penalised for being in a backward area? We were totally neglected in the Hyderabad area. We thought that after going to Maharashtra we would get the benefits as Maharashtra was a very progressive State. But, unfortunately, our conditions are different. We in Vidarbha and Marathwada had to agitate to have the Deploment Boards in those areas. Though I was opposed to them there was hardly and choice left. I had to concede them.

I don't think that you should neglect these areas. These are areas which, in fact, will be very sincere to co-operate with you. Try to take full advantage of their co-operation. They buy tickets. Others travel without tickets. I don't want to give the example of Bihar because that will be provoking him for nothing.

One more thing and I have done. That is about these 12 coaches. They have to be increased, and terminal facilities have to be provided either at V.T. or at Dadar. You tell us if they are prepared to come up to Kurla, then of course, there will be no problem. You want the people travellig the whole night for reaching Bombay to get down at Kurla and pay the taxi fare for going to their destination, which, in fact, is beyond their reach. Don't try to penalise them. If

(Railways)

platform capacity is not there, you have to increase it and see that adequate number of coaches could be accommodated on the platform. If washing

facilities are not adequate, please increase them, but don't tell us because facilities are not available, you cannot increase the number of coaches.

These are some of the basic things which I thought I should bring to your kind notice. Please see that people are

not unnecessarily forced to get into agitational mood. I do not want them to agitate on things you are prepared to

cooperate. That is my feeling.

I raised these issues in the Rajya Sabha in order to get a positive response from the hon. Minister. I will be happy if the hon. Minister in reply is able to respond

to some of the points which I have made.

Thank you.

श्री नरेश यादव (लिहार): माननीय उपसभाष्यक्ष महोदय, मैं माननीय रेल मंत्रीजी द्वारा लाए गए विनियोग संख्यांक-3 विधेयक का समर्थन करने खड़ा हुआ हूं और यह कहने में गर्व महसुस कर रहा हूं कि माननीय रेल

यह कहने में गर्व महसूस कर रहा हू कि माननाय रेल मंत्री जी ने पहली बार देश में यातायात की आवश्यकता एवं दोनों सदनों के माननीय सदस्यों की भावनाओं के

अनुकूल बिना किसी पक्षपात के रेल बजट प्रस्तुत किया है जोकि संतुलित एवं देश को विकास की कड़ी में जोड़ने वाला बजट है। इसलिए मैं इस का समर्थन करता

महोदया, मैं आप के माध्यम से माननीय रेल मंत्री जी को कुछ सुझाव देना चाहता हूं। मेरा सब से पहला सझाव यह है कि जब रोइस पर बसें चलती है और

उपर आकाश में हवाई जहाज चलता है तो दोनों में आधातकालीन द्वार रखे जाते हैं तो ट्रेन के स्तीपर क्लास, फर्स्ट क्लास और जो भी ऊंचे दर्जे के क्लास है, उन में इमर्रजेंसी गेट या आधातकालीन द्वार क्यों नहीं दिया

जाता? महोदया, जब हम ऊप? हवाई जहाज में विचरण करते हैं तो उस में बचाव के लिए आपातकालीन द्वार लगाया जाता हो तो रेल जोकि जमीन पर चलती है, उस

में आपात द्वार क्यों नहीं? महोदया, अभी पटियाला केंट में और कई रेल दुर्घटनाएं हुई है। जब ये रेल दुर्घटनाएं

में और कई रेल दुर्घटनाएं हुई है। जब ये रेल दुर्घटनाएं होती है तो जोर से धके के कारण दोनों दरवाजे जुड़ जाते हैं और इस कारण उस में यात्री फंसकर रह जाते हैं। फिर जब रेस्क्यू वैन आएगी, गेट को तोड़ेगी और खिड़की को काटा जाएगा, उस के बाद ही यात्रियों को

बाहर निकाला जा सकता है, लेकिन उस बीच में अफरा-तफरी और सफीकेशन के कारण घबराहट से

यात्री मर जाते हैं। ऐसी दो दुर्घटनाएं मैंने देखी है जबकि बहुत पहले ना थे ईस्ट एक्सप्रेस की टर्घटना हुई और उस

बहुत पहल ना य इस्ट एक्सप्रेस का दुषटना हुइ जार उस के बाद फिर ना थें ईस्ट एक्सप्रेस की दुर्घटना मेरे सामने हुई जिस में मैंने यात्रियों को तड़फड़ाते हुए और मरते हुए

देखा है। इसलिए मेरा मंत्री जी से आग्रह है कि डिब्बे का गेट भले ही छोटा हो, लेकिन एक आपातकालीन

दरवाजा दोनों बाजुओं में जरूर लगाया जाना चाहिए जिस से कि अफरा-तफरी में यात्री गेट खोलकर निकल सकें

क्योंकि महोदया यह स्वाधाविक है और हम सभी जानते है कि जब रेल दुर्घटना होती है तो पूरा डिब्बा क्रम नहीं

होता है, आधा पोर्शन क्रश होता है। इसिलए यह मेरा एक महत्वपूर्ण सुझाव है रेल मंत्री जी को। उपसमाध्यक्ष

एक महत्वपूर्ण सुझाव है रेल मंत्री जी को । उपसमाध्यक्ष महोदया, माननीय रेल मंत्री जी ने कई सर्वेक्षण कार्यों का

महादया, माननाय रल मंत्रा जा न कई संबक्षण काया का शिलाऱ्यास किया है, शुभारंभ किया है। आपने अभी 2 तारीख को उस माननीय सदन में भी यह खीकार किया

है कि जो भी सर्वेक्षण कार्य है, उसमें तीन माह और छह माह से अधिक का समय नहीं लगना चाहिए। मैं आदरपूर्वक आपका ध्यान इस ओर आकृष्ट करना चाहूंगा

कि आपने अपने करकमलों से कुरसेला से सहरसा बरास्ता विहारीगंज के सर्वेक्षण का शिलान्यास किया और पिछले बजट में आपने तेजनारायणपर से. कटिहार मंडल

में जो पड़ता है, उस तेजनारायणपुर से पश्चिम बंगाल के भालुका रोड़ तक एक नई लाइन के सर्वेक्षण को भी खीकार किया है। पिछले वर्ष जुलाई में मात्र 3 लाख

रुपया इसके लिए आवंटन दिया गया है और अभी तक एक पैसे का इजाफा भी इसमें नहीं किया गया है। हम

आपसे आग्रह करना चाहते हैं कि यह कार्य ग्रामीण-जर्ने के लिए ग्रामीण यात्रियों के लिए और अविकसित इलाके के लिए बहुत अवस्थक है क्योंकि यहां के लोगों ने

आज तक रेल नहीं देखी है। आपने यह महती कृपा की है कि आपने ऐसी जगह के लिए रेल देने का काम किया है, जहां के लोगों ने न आज तक रेल ही देखी है और न ही ऐंड देखा है। यह जो आपने रेल का चका वहां

चलाने की कोशिश की है, यह एक अच्छा प्रयास किया है। इसको त्वरित गति से करना चाहिए। इसका शुभारम्भ हुए 4 नवंबर, 1996 से लेकर 7 मई, 1997 तक 6 माह से अधिक समय हो गया है, इसलिए मैं चाहता हं

कि अविलंब इस कार्य का शुभारंभ किया जाए और अधिक राशि <u>इसके लिए</u> आवंटित करके इस कार्य को प्रारंभ कराया जाए। साथ ही साथ जो अभी तक तेजनारायणपुर से भालुका रोड तक का भी सर्वे कार्य नहीं हुआ है, उस कार्य को भी कराया जाए।

उपाध्यक्ष महोदया. मैं माननीय रेल मंत्री जी का ध्यान एक और समस्या की तरफ भी आकष्ट करना चाहंगा कि रेल में अब ठेकेदारी से काम हो रहा है और यह बात स्पष्ट है कि ठेकेदारी में रंगदारी होती है और रंगदारी में राजनेता का भी हाथ कहीं न कहीं होता है। इस वजह से रेल के काम में गिरावट आ रही है, उसंकी गुणवत्ता में भी व्यापक रूप से गिरावट आ रही है। इस बारे में मैंने कई बार माननीय रेल मंत्री जी से शिकायत भी की है। रेलवे हमारे देश की एक बहत बड़ी संस्था है और इस देश को रेल जैसी संस्था पर नाज है। लगभग एक करोड़ लोग हर रोज रेल पर यात्रा करते हैं। अगर उसके काम में इस तरह की गिरावट होती जाएगी तो आखिर एक दिन रेल का क्या हश्र होगा? आप सभी इससे अवगत होंगे ।

उपाध्यक्ष महोदया, अगले सुझाव के लिए मैं यह कहना चाहता हं कि हमारे क्षेत्र से दो टेन चलती हैं---3245 और 3246 दानापुर-कटिहार और न्य जलपर्डगडी से दिल्ली तक के लिए महानंदा एक्सप्रेस। महानंदा एक्सप्रेस में भीड के बारे में आदरणीय चव्हाण साहब ने भी अभी बताया. मैं भी यही कहना चाहता हं कि इस गाड़ी में यात्रियों की दर्दशा है। आप जानते है. एक साधारण डिब्बे की कैपेसिटी 90-96 यात्रियों की होती है, मगर आपको जानकर आश्चर्य होगा कि उस एक डिब्बे में 700-800 यात्री ढूंस-ढूंस कर भरे रहते हैं। अब इस यात्री का क्या हाल होगा दिल्ली तक यात्रा करने में, जहां कि उसे पहुंचने में 28 घंटे लगते हैं? माना कि वह गाड़ी एक्सप्रेस है। अधिकतर यात्री उस गाडी में पंजाब, दिल्ली, हरियाणा में काम करने वाले मजदर ही होते हैं। मुझे इस बात का गर्व है कि जितने भी मजदर भाई वहां से आते हैं टिकट लेकर आते हैं, जैसा कि अभी हल्का सा इशारा. चव्हाण साहब ने भी किया है। सारे यात्री टिकट कटाकर वहां से आते हैं. मगर संपूर्ण रास्ते में उनकी दुर्दशा होती है। मैं इस दुर्दशा से थोड़ा आपको अवगत करना चाहता हं। उनका टिकट छीन लिया जाता है और टिकट छीनकर फेंक दिया जाता है। मैंने कई बार इस संदर्भ में रेल मंत्रालय को पत्र लिखा भी है, उस पर कोई कार्यवादी नहीं होती। इसलिए मैं आग्रह करना चाहता हूं कि इस तरह से जो हमारे बिहार के मजदर भाइयों के साथ हो रहा है, उस पर रोक

लगनी चाहिए। पंजाब के लिधयाना में हमारे बिहार के सबसे अधिक मजदर भाई काम करते हैं। उनके लिए कोई एक स्पेशल टेन नहीं है, जिसके लिए मैं आपके पाध्यम से रेल मंत्री महोदय से आग्रह करूंगा कि कटिहार से दिल्ली के लिए पंजाब के लिए कोई एक नई देन चलाई जाए। जिससे कि मजदर आराम से वहां से आ सकें और उसकी गति वही होनी चाहिए जो कि गजधानी या शताब्दी एक्सप्रेस की हो ताकि मजदर भी अहसास कर सके कि हमारे लिए भी एक गाडी भारत सरकार ने, माननीय राम विलास पासवान जी ने दी है और मजदर गर्व से कह सके।

माननीय उपसभाध्यक्ष जी, मैं एक और बात का आग्रह करना चाहंगा कि कटिहार रेलवे का मंडल मुख्यालय है और वहां पहले लोको शैंड था. अब लोको शैड पूरे देश से हटा दिया गया है। वहां 111 एकड जमीन बेकार पड़ी हुई है। तो हमारा आग्रह है कि वहां अगर लोको शैंड था तो अब वहां डीजल शैंड बनना चाहिए।

एक-दो बातें और कहकर मैं समाप्त करना चाहंगा कि रेल मंत्रालय की ओर से पर्वोत्तर भारत को देश की राजधानी से जोड़ने के लिए गोहाटी-राजधानी एक्सप्रेस चली है, जो सप्ताह मैं तीन दिन चलती है। हम आपके माध्यम से माननीय रेल मंत्री जी से आग्रह करना चाहेंगे कि गोहाटी-राजधानी एक्सप्रैस को साप्तह में तीन दिन की बजाय प्रतिदिन किया जाए जिससे की पर्वोत्तर भारत का सीधा रिश्ता देश की राजधानी से जुड़ सके।

उपसभाध्यक्ष महोदया एक और बहुत छोटा सा आग्रह मैं करना चाहंगा कि बिहार देश में सबसे ज्यादा मका पैदा कर रहा है। रेल मंत्री जी ने बहत ही कपा की है कि बिहार के केला उत्पादकों को फ्रेंट में 25 परसेंट सब्ससिडी दी है. जिससे कि बिहार का केला उत्पादक किसान आज सीधे दिल्ली को अपना बेनाना भेज रहा है। उसी तरह से बिहार सबसे ज्यादा मेज पैदा कर रहा है। खासकर के माननीय मंत्री जी का गृह जिला खगडिया, नौगछिया, कटिहार प्रसिद्ध मकई उत्पादक जिला है और इधर से पंजाब, हरियाणा की ओर से वैगन में गेहं जा रहा है, मालगाड़ी, पूरा का पूरा गेहं लेकर के और जब वह गोहाटी से लौटती है तो वह खाली डिब्बे लेकर परी की परी टेन आ जाती है। हम आग्रह करना चाहेंगे माननीय रेल मंत्री जी से कि उन खाली डिब्बों का सदपयोग हो सकता है, जो जहां माल भेजना चाहता हो, कलकता की मंडी हो, दिल्ली की मंडी हो, जहां की भी

मैडी हो, पूरा का पूरा रैक हर दिन भेजा जा सकता है और अभी का समय सबसे ठीक समय है। अगर हम तीन माह का समय बिहार को दे दें मेज़ के लिए और इन्हीं तीन महीनों में हम गेहूं की हुलाई पंजाब से पूर्वोत्तर भारत, गोहाटी की ओर करते है और यही समय मेज़ उत्पादन का है अगर मकई में भी किसानों को फेट में रिबेट देकर के हुलाई के लिए वैगन उपलब्ध करा दें तो जिस कौड़ी के भाष पर बाई मेज़ को खरीदा जा रहा है, देश की अन्य मनहियों में उसे पहुंचाकर हम किसानों को लाभ दें सकते हैं।

एक और छोटा सा आग्रह करके हम समाप्त करना चाहेंगे। एक छोटा सा रेलवे लाइन है जिसके कारण हमाय गोहाटी का यस्ता काफी दूर हो जाता है—बिहार से मुकरिया तक दी दूरी मात्र 34 किलोमीटर छोटी रेल लाइन है और इस 34 किलोमीटर की छोटी रेल लाइन को अगर हम बड़ी लाइन में परिवर्तित कर देते है तो हमाय कम से कम 70 किलोमीटर का बचाव हो जाता है गोहाटी जाने के लिए जो पूर्वोत्तर भारत की ओर यात्रा करना चाहते हैं इससे उनकी यात्रा सुगम हो सकती है। इसलिए मैं माननीय रेल मनत्री जी से यह आग्रह करना चाहता हूं कि इस 34 किलोमीटर की रेल लाइन को बड़ी रेल लाइन में परिवर्तित किया जाए।

इन्हीं शब्दों के साथ आपका बहुत-बहुत धन्यवाद।

SHRI JOHN. F. FERNANDES (Goa): Thank you, Madam Vice-Chairman. I rise to support this Appropriation Bill because we have no other option as this is a money Bill belonging to the other House and we have only to debate, discuss and return it.

It is said that our railways are the second longest network in the world. We are proud of it. At the same time, we are ashamed that this sector has been illorganised. We have the largest manpower in the country to run this public sector undertaking. We have about 22 lakhs of work force in the Railway Department. Unless it is properly managed, unless the human resources are properly managed, unless we have the work culture, unless we have the work ethics and unless we inculcate the fear of loss of job, I do not think the Indian Railways will have any bright future for years to come.

In our country we see that only three per cent of the organised labour sector is protected by laws. They are the creamy layer. Only 30 to 35 million people who are in the organised sector, in the public sector and in the private sector are protected and 350 million people who are in the unorganised sector, i.e. farming and construction, have no security of job. Therefore, I don't propose that the hon. Minister have a policy of hire and fire. I think it is high time that we started some work culture and more so in a vast department like the Railways. Last year I mentioned about pilferages when I spoke on the Railway Budget. The same hon. Minister was there, of course, under a different Prime Minister. He was very prompt to reply to it. I had raised a pertinent issue where the funds of the Railways were pilfered. I gave the example of railway reservation on computer. On one PNR vou can sell seven to eight tickets. The fraud here is you book eight passengers on one ticket with one PNR. Then you cancel seven seats out of eight on a computer. In this way you deprive the Railways the income of seven passengers. You only show the revenue of one passenger. I would like to have the attention of the Railway Minister. Last year when I raised this issue he was very prompt. He also gave me an assurance. Last year I made the same request to the hon. Minister. I have exposed this fraud. Here you are cancelling six to seven seats on the computer. But actually they are not cancelled. They are

only shown on the computer and the remaining money is pocketed. The Railways is losing crores of rupees in this way. Now the floppy disc is being impounded by the Railways. We cannot decode it because we don't have this facility in the country. The Army is not permitting you to decode it because they are not touching any private sector or Government sector material. Therefore, when I spoke last time, the hon. Minister was very prompt in his reply. I demanded that every passenger should have one

PNR like we have in Indian Airlines tickets or in bus tickets. You were prompt to say that you would get it tomorrow. Madam, just before the Railway Budget was taken up I was shocked to see a letter from the Railway Minister, Shri Ram Vilas Paswan, saying that this is not possible. He only said that this was not possible. But he has not denied that there is fraud in the reservation system. I would request the Minister to look into it. It is a nexus which is going from TC to the Railway Board. I don't deny that, there is protection. There is quid pro quo. I would request the Railway Minister - I know he is a very progressive Minister - to devise a new system of reservation and see to it that every passenger has a single PNR like we have in Indian Airlines. There is a proper inventory for you. Here there is no inventory because on one PNR you are selling seven to eight tickets.

श्री राम विलास पासवानः मैंने इस बारे में रेलवे बोर्ड में बात की थी। कठिनाई यह है कि यदि एक परिवार में 5 व्यक्ति जा रहे हैं तो खामाविक है कि वे एक साथ बैठना चाहेंगे। कंप्यूटर में आप जानते हैं कि एक-एक सेकेंड में पोजीशन बदलती रहती है। जब तक आप दमरा फीड करेंगे. तब तक कोई दसरा रिजर्वेशन करा लेगा। उस परिस्थित में हो सकता है कि यदि 5 आदमी जा रहे हैं और पांचों का टिकट अलग-अलग बनता है तो यह जरूरी नहीं है कि उन पांचों की सीट आस-पास हो। बल्कि हो सकता है कि उनके डिब्बे ही अलग-अलग हो जाएं। यह परेशानी है।

दसरी बात यह है कि हर टिकट पर यात्रा करने वाले व्यक्तियों का नाम और उम्र दर्ज होती है। अगर कोई आदमी नाम और उम्र रहने पर भी गडबड़ी कर सकता है तो सिंगल टिकट में भी तो गडबड़ी कर सकता है। जब हम जवाब देंगे तो उस समय विस्तार से इन बातों की चर्चा करेंगे। क्लोज सर्किट टी॰वी॰ लगाने का जो हमारा आईडिया है, उसे हम मई के महीने में लगा रहे हैं। इसके बारे में हम अपने जवाब में विस्तार से बतलाएंगे। इससे जब आप फैमिली के साथ जाएंगे तो आपको परेशानी नहीं होगी। और एक के साथ में चार टिकट है और चारों टिकट के नाम और उम्र सारी चीज उसमें लिखा हुआ है। तो इसका बतलाइए तब तक हम और भी उधर से लेते हैं।

उपसभाध्यक्ष (श्रीमती कमला सिन्हा): मंत्री जी यह क्वेश्चन ऑवर तो है नहीं कि आप हरएक प्रश्न का उत्तर तरन्त दे दें। इससे तो बहस का समय लम्बा हो जाएगा ।

SHRI JOHN F. FERNANDES: I am erateful to the hon. Minister.

VICE-CHAIRMAN (SHRIMATI KAMLA SINHA): It is not necessary for him to intervene and answer immediately. He can reply later

SHRI JOHN F. FERNANDES: Madam, I do not dispute the fact that it is a technical matter, but I think the software is not difficult to manufacture. We had Mr. Bill Gates in the country. I do not think it is difficult, because the Indian Airlines or the Air India put a family of five together. I do not think there is any justification. At the same time the hon. Minister is not denying that there is fraud in reservation. That point he accepts. I do not want him to react now. Let him reply later...(Interruptions)...

SHRI NILOTPAL BASU: In the airlines, it is different. When you are boarding, when you are checking in, they are placing you together.

VICE-CHAIRMAN THE (SHRIMATI KAMLA SINHA): Don't stand up like that and speak.

SHRI JOHN F. FERNANDES: I am not Mr. Bill Gates. I told them that it is possible to get the software in this country. I think it is for the Government and it is for the computer technicians to sort out this problem. I have only pointed out a fraud in the railways. I do not think there should be any justification as to why this is happening and why it should continue to happen. I don't think anyone would agree that the fraud should continue. That is my point. Madam, regard-

ing modernisation, the hon. Minister the other day did mention that even today, on the trunk routes we only have a single track do not blame the Governmet. The Railways are not selfsufficient. It still runs from grants and funds given by the Government of India. Last time, the Finance Minister told him, "I won't give you grants, you raise your own resources." Naturally, they depend on the Government of India for budgetary support. There is no doubt about that. But recently, the Surface Transport Ministry privatised the National Highways and bridges. I would request the hon. Minister to tell us whether he has any policy to privatise the Indian Railways also so as to bring in investment. We can create double, triple, four, five and six tracks in the country, especially on the trunk routes. Does he have any policy to privatise the Railway sector?

Madam, we have adopted a backward telecom facility and technology in the Railways. In the last five years, the Railways have spent about Rs. 800 crores on communication. For a single telephone line, they have double optic fibre cables, which are very high density cables used by the telecom department to send millions of messages. It is an obsolete, outdated technology. Whenever there are accidents, most of the telephones do not function. We have seen that happening last time when there was an accident in UP. We raised a question here and asked them as to why they did not go in for satellite telecommunication system. The Railways said that they would need about Rs. 200 crores to update it. Unless there is proper planning, unless we don't depend on ad hoc planning on a day to day basis, I do not think the Railways will see a bright future.

Madam, we have 245 public sector undertakings in the country and they are basically commercial institutions. In the free market economy, we have given freedom to the private sector to enter the

field and play. I can give you one example of the Indian OII Corporation. It is a captive customer which the Railways have. They are not permitted to transport their fuel, oil or gas by road basically because they have to give business to the Railways. As a result of this, the Oil Corporation has to incur heavy losses because at no point of time are your Railways on time and they have a commitment to the consumer. I would request the Minister to see to it that these public sector undertakings are delinked because now they have to compete with the private sector. So if you just put shackles on the public sector like the Indian Oil Corporation and make it mandatory for them to transport and lift their products only by railways, I don't think they will be able to compete with the private sector, so this is one of the suggestions to which I would like the hon. Minister to react. Now, Madam, we have to have planning for any sector in this country to develope. I am going to give an example of mismanagement by the Railway Board. Madam, two years back the Planning Commission, which acts as a nodal agency for various Ministries in the country to see that there is no hindrance to the development of the nation, suggested that the requirement of the railways for the last year should be 1,20,000 wagons. That was the indication given by the Industry Ministry, the commerce Ministry, the Textiles Ministry, the Food Ministry and to the surprise to everyone, when this suggestion was made by the Planning Commission, the Railway Board takes a unilateral decision to divert the funds which were allocated to them. They give order for only 81,000 wagons. We have seen the crisis in this country the wagon shortage crisis. Therefore, I suggest to the hon. Minister that they should have a planning process If you want to divert funds, I don't think this is the way to divert funds. Again my senior colleague has raised the question of scrap. Now you get crores and crores of rupees by sale of scrap. You have got the

[RAJYA SABHA]

rolling stock. You have to phase out the wagons after 15 to 20 years. You should have aninventory for this. Why don't you maintain the inventory of the scrap where you get about thousands and thousands of crores as revenue? And this revenue is not shown as a receipt to the Railways. Why? Where is this money going? Therefore, I would request the hon. Minister to see that this is put in the inventory, the scrap is put in the in-ventory and the sale proceeds of this are shown as a receipt to the Railways. Madam, coming to the controversial Konkan Railway Corporation, I raised it this morning in the Zero Hour. I happen to be from Goa. I come from Goa where the Konkan Railway has become synonymous with controversy. In the morning I have mentioned that nobody opposes the Konkan Railway in Goa because everybody wants the Konkan Railway. Everybody wants railway because we were not connected as we were away from the national mainstream because we were under the Portuguese. It is a good thing that has happened to Goa after liberation. What has happened to Goa after liberation, is that we have the Konkan Railway, a railway from North to South. At the moment we have a Railway going from East to West and this is also being broad-gauged. And this Railway cannot be completed for the main reason-and I have raised this issue for the last six years in this House that the terrain that you have selected is very bad. You have shifted the main track from the hinterland to the coastal area where the price of the land is very, very high and you have shifted it to such an area which is a marshy land, kazan land. So you have not done piling on this land. You have just laid a track on daldal land. You have not done any piling. You have just put red mud. You have not done piling or anything. Last year I had raised the issue of a railway fly-over at Cortalium village where the railway fly-over bridge was laid on a mud embankment. When we raised

the issue that the water flow in the river had been blocked the Minister was very prompt. He removed the mud from there. As a result the fly-over is sinking. I think you are going to face this problem throughout because at the moment your trains are running at 90 kms per hour and in the years to come we are going to have 160 kms per hour. I do not think the railway will go straight, it has to go below, because with vibration the railway has to sink. So this is the problem that we have been facing and the people in Goa have been mentioning that you won't be able to complete the project. You have not completed the project. The project. The project is jinxed in Goa. It has been delayed and it will be delayed. You don't have funds. Again they have created a new controversy. They want to acquire about 40 lakh square metres of land at Margao. If you see the map of India, Goa is very small. It is the smallest State in India. This is the most prized prime land, urban land in Margao area. There is one bright architect, Mr. Charles Correa who claims to be from Goa; most of his projects are sinking. Madam, we have the Kala Akademi in Goa which is below the water level and it becomes a swimming pool during the monsoon. If you see the project of United Nations Indian Mission in New York, it has overshot the priced cost. I do not want to go into the details. He was paid by the Konkan railways for giving his advice. they do not have money. Now, why have they gone to Goa and buy land? The price of land there is Rs. 2,000 to Rs. 5,000 per sq. mtr. You will acquire the land at Rs. 100 to Rs. 200 per sq. mtr. I want an assurance from the Government that they will complete the Konkan Railway Project and that railway should pass through Goa because my friends from Karnataka and Kerala also need the railway. We are not against it. We have only cautioned and warned you about what the Konkan Railway Project has done because you have given them a free 297

hand. They have done a fraud in Goa. That is the point that we have been making time and again. Madam, the Ojha Commission Report was given to the Railway Ministry in which they have suggested avoiding the mud-embankment, because they have taken this railway through the paddy fields, through the green land and most of the farmers are having problems now. They have said, wherever possible, allow the free flow of water from paddy field to paddy field and into the river, as you have no funds, to avoid the extra cost the Ojha Commission Report mentions that you have to have concrete cement wire ducts. They have not done that. Most of the paddy fields are destroyed and the poor farmers are not getting compensation. So, I hope the hon. Minister will go into this human problem. I know that he is not directly responsible as one hon. Member has already mentioned, since it is a separate Railway Corporation, the Konkan Railway Corporation which is a public sector undertaking. They have no funds. But, I would like the Railway Minister to intervene and see that these people are compensated as they are losing their crops. They are not going to get anything from the railways nor are they going to get anything from the State Government. I think this is a fraud which has been done by the technicians of the Konkan Railway against the people of Goa. With these few submissions, I hope that the hon. Minister will react to the queries that I have raised. Thank you very much, Madam.

श्रीमती चन्द्रकला पांडेय (पश्चिमी बंगाल)ः माननीया उपसभाध्यक्ष महोदवा, आपने मुझे इस विनियोग (रेल) विधेयक पर चर्चा में भाग लेने के लिए जो समय दिया है, इसके लिए मैं आपको धन्यवाद देती हूं। मैं यह स्पष्ट कर देना चाहती है कि किसी मजबूरी में नहीं जैसा कि फर्नांडिस साहब ने कहा, मैं जरूरी समझ कर इस बिल का समर्थन करती है। आम तौर पर वित्तीय कठिनाइयां जो देश के सामने हैं, वही रेल विभाग के सामने भी हैं। मुझे उसके दो कारण समझ में आते हैं। पहला कारण यह है कि हमारे देश में प्रायः अभिजात्य वर्ग की बढ़ती हुई संपदा और आमदिनयों से कर वसूल करने में पिछली सरकारें भी विफल रही हैं। पासवान जी मेरी बात सुनें। उन पर अभी जो आरोपप्रत्यारोप लगाए जा रहे हैं. उन्होंने अभी तो दूसरा बजट पेश किया है। चार-पांच बजट पेश कर लें तो शायद यह परेशानियां सामने न आएं। मैं यहां चार साल से हूं और मैंने यह देखा कि और सरकारों के सामने भी यह समस्या रही है और राजनीतिक दृष्टि से मुखर समृहों के पक्ष में ही प्रायः बड़े पैमाने पर खर्च किया जाता रहा है, साधनों का हस्तांतरण भी हुआ है। वह समस्या अभी भी उसी प्रकार चली आ रही है। इसके कारण जो वित्तीय असंतुलन पैदा होता है उससे सरकार को उन रास्तों की खोज करने के लिए मजबूर होना पड़ता है जिनमें खर्चों के लिए ऐसी कटौती की गुंजारश मिल सके जिससे सांप भी मर जाए और लाठी भी न ट्रटे। इस बार के विनियोग विधेयक में भी यही रूप दिखाई पड़ रहा है। ढांचागत क्षेत्रों में किये जाने वाले निवेश प्रायः ऐसे निवेशों में सब से ऊपर आते है जिन्हें बिना किसी हीले-हवाले के और खास जोरिखम के हटाया जा सके क्योंकि उसका तत्काल असर दिखाई नहीं पड़ता है। भविष्य में धीरे-धीर इसका प्रभाव आर्थिक विकास और समता की संभावनाओं पर पड़ता है। ज़ाहिर है कि प्रायः इसे अनदेखा कर दिया जाता है जबकि आज कल सार्वजनिक क्षेत्रों में इस तरह की कटौतियां आम जनता के लिए भयकर दुखदाई होती है और भविष्य की आर्थिक विकास की संभावनाओं को इससे ज़बरदस्त हानि पहुंचती है। निजी क्षेत्र के भरोसे इसी प्रकार की नकारत्मक रेल नीतियां रेल के मामले में भी दिखाई पड रही है। रेल जो अब भी हमारे देश में माल तथा यात्रियों के परिवहन का सबसे बड़ा तंत्र है उसके अलावा यह मोटर वाहनों पर आधारित सडक परिवहन के मुकाबले कहीं अधिक ऊर्जा बचाने वाली कहीं अधिक पर्यावरण के अनुकूल भी है। इसलिए बहुत ही जरूरी है कि रेलवे के तंत्र का प्रसार किया जाए और रेल प्रणाली में भी सुधार लाया जाए। इसके अलावा देश के सबसे बड़े रोजगार संस्थान के रूप में रेलवे के ग्रेज़गार के पैटर्न के और दूसरे क्षेत्रों के रोज़गार के पैटर्न के बीच में जो अंतरंग संबंध है, इस रूप को देखते हए भी रेल के साथ जब हम देखते हैं कि कोई घटना घटती है तो सारे दूसरे क्षेत्रों में भी तत्काल प्रभाव पडता है। रेल के इतने गंभीर महत्व के बावजूद उसके लिए बजट सहायता में निरंतर गिरावट आ रही है। पांचवीं योजना में रेलवे के प्रस्तावित निवेश में बजट सहायता का हिस्सा

75 प्रतिशत था जो सातवीं योजना तक घटकर 42 प्रतिशत रह गया और आठवीं योजना में तो सिर्फ 19 प्रतिशत ही रह गया है। अभी जो छठी रिपोर्ट स्टैंडिंग कमेटी की आई-मैं उसको एक सदस्य हं और हमने इस पर डिसक्शन भी किया था, मैं उससे कुछ उद्घत करना चाहंगी---"समिति ने पाया कि रेलवे ने अपने प्रारूप वार्षिक योजना में 1997-98 में 11 हजार करोड़ की योजनाओं का आकार प्रस्ताव दिया है, परंतु योजना आयोग द्वारा इसे घटाकर 8300 करोड़ रुपए कर दिया गया है। अतः रेलवे को वर्ष 1997-98 हेत् अपने वार्षिक योजना आकार को घटाकर 8300 करोड़ रुपए करना पड रहा है जो कि वर्ष 1996-97 के समान ही है। परंतु वास्तविक मुल्य के रूप में वास्तव में कमी आयी है। समिति की यह सुविचारित राय है कि रेलवे द्वारा उनकी प्रायोजित परियोजनाओं के लिए आवश्यक संसाधनों की पूर्ति के लिए 1997-98 हेत दिया गया वर्तमान योजना आवंटन एकदम अपर्याप्त है। मंत्री जी इस पर ध्यान देंगे कि इस प्रकार यदि घटाव जारी रहा. घटनशीलता जारी रही तो आजादी के 50 वर्ष बाद हमें मजबूरन वही कहना पड़ेगा जो हमारे देश के कवियों ने आजाद होने के ठीक 8-10 वर्ष के बाद लिखा था। स्थिति को देखकर मैं 2-3 पंक्तियां उद्घृत करना चाहुंगी दुष्यंत कुमार की---

> "कहां तो तय था चिरागां हर एक घर के लिए कहां चिराग मयस्सर नहीं शहर के लिए"

ऐसी हालत नहीं होनी चाहिए। हम चाहते है कि परे देश के लोगों, आम जनता की सुविधा के लिए रेल हो। जहां पासवान जी कटिबद्ध हैं और वचनबद्ध हैं वहां ऐसा न हो कि देश की आम जनता के लिए सचमच चिराग भी न दिखाई पड़े। इतना ही नहीं रेलवे को अपने भावी निवेश के लिए वित्तीय बाजार से ऋण जुटाने की भी मजबूरीं सामने आ खडी हुई है जबकि किसी से छिपा नहीं है कि अव्वल तो ऋण

मिलेगा मुश्किल से और मिलेगा भी तो ब्याज की दर कमरतोड़ होगी। हमारी स्टैंडिंग कमेटी की रिपोर्ट पेज 93 पर स्पष्ट है। मैं मंत्री जी का ध्यान आकर्षित करना चाहुंगी कि आई॰आर॰एफ॰सी॰ के जरिए इतना कर्ज लिया जा चुका है कि हम उसके आक्टोपसी जाल में जकड गए हैं। "बोल्ट" स्कीम के बारे में मैं चर्चा नहीं करूंगी। सभी इस स्कीम के बारे में जानते हैं कि यह स्कीम असफल हो चुकी है जिस पर स्टैंडिंग कमेटी ने प्नर्विचार का सङ्गाव दिया है। स्टैंडिंग कमेटी से बार-बार उदघत

करना में नहीं सोचती हं कि जरूरी है। मंत्री जी उन सभी सिफारिशों को देखकर उनका अनकल उत्तर देंगे। इस चर्चा में भाग लेते हुए चुंकि समय कम है मैं अपनी बात तीन मददों पर केन्द्रित रखंगी-सिवधा, सरक्षा और सफाई। पहला विषय सुविधा को लें। तो सुविधा किसकी? उन यात्रियों की जो रेलवे यात्रियों से जड़ी है। जिनके पैसों से रेल के लिए मुख्यतः संसाधन जुटते हैं। माना कि रेल मंत्री जी ने आम जनता पर बोझ केवल 5 प्रतिशत का ही डाला है पर इसके बदले उन्हें कौन सी सविधा मिल रही है। उनके लिए दूसरे दर्जे या अनारक्षित डिब्बों में यात्रा आज भी यातना शिविरों जैसे कष्टकर है। लम्बी दरियों की गाडियों में पीने का पानी तक महाल नहीं हो पाता है। यह मैं एक सज़ाव देना चाहंगी कि लम्बी दरी की जितनी गाडियां है और सेकेंड क्लास के डिब्बों में कम से कम पेयजल रख दिया जाए क्योंकि यदि यात्री स्टेशन पर उतरते हैं भीड-भाड में जो जल्दी जल्टी में उन्हें पानी भी नहीं मिल पाता और टेन भी छट जाती है। इन गाड़ियों में खास करके मैं महानन्दा एक्सप्रेस की चर्चा करूंगी जिसमें मुझे भी कई बार सौभाग्य मिला है चढने का, इसके फर्स्ट क्लास में जो पंखा लटकता रहता है. उसे चलता नहीं कहना चाहिए. वह लटकता ही रहता है, उसको देखकर साइक्लोजिकल ठंडक भले ही मिले कि पंखा चल रहा है और हवा निकल रही है लेकिन वह बास्तव में चल नहीं रहा होता और छड़ी से या पेन से मारने के बाद चलता है तो बीच-बीच में रूक जाता है। यह एक सझाव आया था जब सेकेंड क्लास ए॰सी॰ में जाने वाले यात्रियों की संख्या अधिक हो गयी तो फर्स्ट क्लास हो हटा दिया जाए शायद इसलिए ही फर्सर्ट क्लास के कंपार्टमेंट की ऐसी दुर्दशा है। बाद में यह भी सुझाव आया, स्टैंडिंग कमेटी यह बताती है कि कुछ लोग अपनी कुछ विशेष असविधाओं के कारण, रोग के कारण, सांस की तकलीफ के कारण ए॰सी॰ में यात्रा नहीं करते। इसलिए फर्स्ट क्लास को ज्यों का त्यों बनाए रखना जरूरी है। यदि फर्स्ट क्लास के कंपार्टमेंट और कमरे जरूरत बन गई है तो मैं माननीय मंत्री जी से अनुरोध करूंगी कि वे ऐसा निर्देश दें कि फर्स्ट क्लास की भी यथावत सव्यवस्था की जाए और उनमें वे आरामदेह साधन जुटाए जा सकें जो कम से कम सैकंड क्लास ए॰सी॰ पैसंजर को दिए जाते हैं। सैकंड क्लास के डिब्बों की तो अवस्था बहत ही खराब है। खिडिकियों के कांच प्रायः टूटे हए हैं। बाथरूम में कभी आईना हुआ करता था लेकिन अब उस आईने की जगह खाली है। शायद गरीब जनता के

लिए यह ब्रक्त दिया गया है कि वे किस मुंह से अपना चेहरा आईने में देखेंगे। खटमल, मच्छर, चींटी के अतिरक्ति कछ टेन में मैंने बरें और मधमक्खियों के छत्ते भी लगे देखे। ये शायद बाबा आदम के जमाने के पराने डिब्बे हैं जिनको बहुत पहले बदल देना चाहिए था। चौथी स्टैंडिंग कमेटी रिपोर्ट में ही यह सुझाव था कि ऐसे डिब्बों को स्क्रैब बनाकर बेच दिया जाए। लेकिन अब तक वे डिब्बे चले आ रहे हैं। मंत्री जी इस पर भी ध्यान देंगे और दिखवा लेंगे कि किन डिब्बों में इस तरह मधुमिक्खयों और बरों के छत्ते भी हैं। मैंने गत वर्ष रेल बजट की चर्चा में भाग लेते हुए माननीय पासवान जी को सझाव दिया था कि यदि राजधानी और शताब्दी जैसी महंगी गाडियों में चहों पर नियंत्रण उनका विभाग न कर पाए तो बिल्लियां पालने का इंतजाम करें और बडे खेद के साथ मैं कह रही है कि एक वर्ष के बाद भी, आज भी राजधानी में उसी तरह चहे दौडते हए दिखाई पडते हैं। इसकी कुछ व्यवस्था करें क्योंकि इससे भोजन के अखस्थ्यकर होने की संभावना बढ़ रही है। गत वर्ष रेल बजट की चर्चा करते हुए मसद साहब यहां नहीं हैं. उन्होंने बताया था कि ट्रेन में एक तकिए को देख कर उनका नाती मचल गया कि यह तकिया तो मेरा है क्योंकि वह इतना छोटा था कि किसी भी बच्चे के लिए ही हो सकता है और आज राजधानी को छोड़ टें तो अन्य गाडियों में जो बैडरोल मिलता है उसकी हालत बहत ही खराब है, तिकयों का आकार-प्रकार सिकडता जा रहा है, धादरें फटी हुई हैं और कभी-कभी तो गीली भी होती हैं। शायद तुरन्त धोकर लाई जाती हैं और वे बिछाने के लिए दी जाती हैं, गीलापन महसूस होता है। अच्छी ट्रेनों का यह हाल है तो कुछ ऐसी ट्रेनें हैं जैसे काठगोदाम एक्सप्रेस और महानंदा एक्सप्रेस खास करके. एक कतरासगढ़ एक्सप्रेस है। इन गाड़ियों की तो बात ही क्या है, अगर साधारण नागरिक को हम सुविधा देना चाहते हैं तो फिर सविधा की परिभाषा क्या है इस पर विचार करना होगा।

एक दिन यह मेरा भुक्तभोगी यथार्थ है। राजधानी के कंपार्टमेंट में जब मैं आ रही थी. दो डॉक्टर दम्पति जो अमेरिका से आए हुए थे. बंगाली थे। वे यहां ''एम्जु'' में किसी सेमिनार में भाग लेने आ रहे थे। सामने की सीट रिज़र्व थी उनकी सैकंड ए॰सी॰ में और रात के समय ऊपर वाली सीट टूट गई, गिर गए। सौभाग्य से पली जो ऊपर सो रही थी बहुत ही दुबली-पतली थी, नहीं तो क्या हुआ होता यह सोचिए। इस तरह अगर

किब्बे ऐसे हैं जिनमें किसी भी समय कोई सीट गिर सकती है और यह देखकर चुंकि में सांसद थी मझे शर्म आई। उन लोगों ने कहा इस देश में ऐसी ही रेलगाडियां होती हैं और बहत दिनों से हम इस देश में नहीं आए हैं। खैर, वे विदेश में ही बसने लायक थे, वह बात और है। लेकिन यदि कोई बाहर से आया हुआ व्यक्ति हुमारे देश की रेलगाडियों में सफर करता है और इस प्रकार की अस्विधाओं का सामना करना पडता है तो हमें सोचना पडता है कि हमारा रेल मंत्रालय क्यों नहीं ऐसा निर्देश देता कि रेलगाडी चलने के पहले डिब्बों की खास जांच कर ली जाए कि कोई ऐसा डिब्बा तो नहीं है, कोई ऐसा कपार्टमेंट तो नहीं है जिसमें ऐसी दुर्घटना घट सकती है।

एक और असुविधा अभी रिज़र्वेशन कंप्यूटरों के बारे में आ रही थी। यात्रा के दौरान जो हम लोगों ने देखा है जो पैसेंजर्ज रहते हैं उनमें कभी-कभी जब वे टिकट खरीदते हैं तो वे मेल. फीमेल लिख कर देते हैं. एम. एफ, लेकिन केप्यटर किस तरह एम के स्थान पर एफ और एफ के स्थान पर एम लिख देता है और टी॰टी॰ फिर उन्हें पैसेंजर्ज को आकर परेशान करते हैं कि यह टिकट किसी महिला के नाम से है, कोई परुष उस पर यात्रा नहीं कर सकता। तो क्या कुछ इस तरह का प्रावधान होगा कि कम्प्यूटर में ऐसी गलतियां न हों? उम्र में भी यही है 45 के स्थान पर 52 और 52 के स्थान पर 90 यह सब लिख दिया जाता है और इससे और कुछ नहीं है यह टी॰टी॰ को इससे यह मौका मिलता है कि आम नागरिकों को परेशान कर सके।

कल हम यहां हज दर्घटना की बातें कर रहे थे। उससे यह बात उठी कि अगर ऐसे कहीं देश के किसी भाग में कोई दुर्घटना हो जाए आपात्कालीन स्थिति में यात्री आएं और कहीं अटक जाएं और उन्हें एक स्थान से अपने निर्दिष्ट स्थान पर जाना हो तो उनके लिए विशेष रिजुर्वेशन या विशेष गाडी चला कर ऐसी व्यवस्था की जाए कि वे अपनी जगह पर पहुंच जाएं। इसी सिलसिले में मैं पैसेंजर टेन के बारे में भी कहना चाहंगी कि राजधानी और शताब्दी देश के सुखी वर्ग की गाड़ियां हैं। जहां इनकी संख्या बढ़ी है वहीं पिछले कई वर्षों में कोई पैसेंजर टेन शरू नहीं की गयी है बल्कि उन्हें कम किया गया है। इसी तरह हर ट्रेन में जो दो-तीन डिब्बे अनारक्षित होते हैं जिन में हठात किसी को भी जाना पड़ सकता है, उन्हें और बढ़ाया जाए। महोदया, कुछ गाड़ियों जैसे कि यहां से "श्रमजीवी" जाती है या कलकत्ता से ''पर्वांचल'' और ''काठगोदाम'' जैसी गाड़ियां आती हैं,

उन के बारे में स्टैंडिंग कमेटी में सुझाव दिया गया था कि एक पूरी-की-पूरी अनारक्षित सैंकंड क्लास गाड़ी चलायी जाए जिससे कि उन मजदूर भाइयों को सुविधा हो जोकि रेजी-रोटी की तलाश में एक स्थान से दूसरे स्थान को जाया करते हैं।

The Appropriation

(Railways)

महोदया, यहां मैं कुछ और सुझाव भी देना चाहुंगी। जैसे कि कलकता से पटना होकर जो राजधानी आती है, उस का प्रयोजन पटना राजधानी शुरू होने तथा अन्य राजधानियों के पटना रूकने से थोड़ा कम हो गया है। इस के बदले एक दूत गति की पूरी-की-पूरी सैकंड क्लास टेन की बात पर मंत्री जी विचार करें। यह गाडी कलकत्ता से दिल्ली आने वाले आम यात्रियों की सविधा के लिए हो। इसी तरह से हावड़ा या सियालदा से न्यू जलपाईगुड़ी के लिए सुपरफास्ट ट्रेन के बारे में हम कई बार चर्चा कर चुके हैं और माननीय मंत्री जी ने एक बार हम लोगों को आश्वासन भी दिया था, लेकिन अभी तक उस के बारे में कोई निर्णय नहीं हुआ है। इसे आप एन॰जी॰पी॰ कहें, शताब्दी कहें या आर॰बी॰पी॰ कहें, मुझे कोई एतराज नहीं है, लेकिन वह गाडी जल्दी-से-जल्दी चले और मंत्री जी अपने उत्तर में जरूर बताएं कि यह ट्रेन वह कब शुरू कर पाएंगे? यह एक सुपरफास्ट ट्रेन हो जोकि हावडा या सियालदा से न्य-जलपाइगुडी 7-8 घंटे में पहुंच जाए क्योंकि बंगाल के पहाड़ी भाग और समतल भाग को जोड़ने के लिए एकमात्र यही देन हो सकती है।

महोदया, यात्रों कई दिनों पूर्व यात्रा के लिए रिजर्वेशन कराते हैं और जब वे स्टेशन पहुंचते हैं तो पता चलता है कि गाड़ी कैंसिल कर दी गयी है। ऐसी स्थिति में यदि वे पहाड़ जाने का विचार रखते हैं तो हठात् आसमान से गिरते हैं। उन के लिए एक-दो दिन के अंदर ही पुनः रिजर्वेशन देकर ऐसी व्यवस्था की जाए जिस से कि वह अपने गंतव्य तक पहुंच सकें, अपनी छुट्टियां बिता सकें। अगर यह संभव हो सके तो बहुत अच्छी बात होगी।

महोदया, अब मैं कुछ असुविधाओं का जिक्र करना चाहूंगी। ट्रेनों में कई जगह बासी खाने की शिकायत मिलती है। मैं मंत्री महोदय से निवेदन करूंगी कि गर्मी के मौसम में अस्वास्थ्यकर भोजन और गंदे पानी शिकायत को दूर करने के लिए खास निर्देश दिए जाएं। महोदया, अब

मैं पश्चिम बंगाल के भीड़-भाड़ भरे शहरों की बात करना चाहंगी जहां कि मेट्रो रेल की अख्यधिक जरूरत है।

महोदया. मेरे पास दो पत्र हैं-एक माननीय पासवान जी ने लोकसभा को सदस्या श्रीमती गीता मुखर्जी को लिखा है और दसरा पत्र रेलवे बोर्ड का है। इन दोनों मैं विरोधाभास है। एक में कहा गया है कि यह परियोजना रेल विभाग के अंतर्गत आती ही नहीं है और इसरे में कहा गया है कि यह अर्बन अफेयर्स मिनिस्ट्री में डील होगी। मंत्रीजी यदि मेटो रेल की योजना अर्धन मिनिस्टी के अंतर्गत भी चली गयी है, तो भी पश्चिम बंगाल सरकार इस के लिए 20 परसेंट देने को तैयार है। अब इस में क्या स्थिति है, कृपया बताएं। महोदया, ये दो पत्र दो तरह के हैं। एक में कहा गया है कि यह अर्बन डेवलपमेंट में है और इसरे में कहा गया है कि हम करेंगे । तो मंत्री जी क्या करने वाले हैं, कृपया बताएं और कम-से-कम वहां के जो वर्कर्स है. अभी डन को डिसमेंटल न करें क्योंकि अगर वह प्रोजेक्ट ज्यों-का-त्यों है तो उन वर्कर्स को वहां रहना खाहिए क्योंकि इन्हें हटाकर फिर नए सिरे से शुरु करेंगे तो बड़ी समस्या होगी। महोदय, इस प्रोजेक्ट के 522 करोड़ में से 20 प्रतिशत वहन करने के लिए क्या पश्चिम बंगाल की श्रदकार तैयार है, इसे आप हमें बताएं।

महोदया, साइध ईस्टर्न रेलबे के लिए शालीमार टर्मिनल बनाए जाने की बात थी। कमेटी ने भी यह परामर्श दिया है कि आप उस संबंध में विचार करें। प्रश्लिम होगाल में मेदनीपुर, खड़गपुर, बनपुर और आसमसोल मह केवल 18 किलोमीटर लाइन है जिसे परि रीहर कर दिना आए हो यानियों की संख्या पांच गुना अधिक हो आस्प्री। इसी बाह बायसाव, हिसतनाबाद, बंगा और अनमसंद के बिद्धुलीकरण जैसे छोटे प्रकल्प पूरे हो जाई हो सह वी जनका को अत्यधिक सुविधा होगी। महोदया, सक्ष हेल के अर्थ में सेहिंद कमेटी ने सुझाव दिया है, उस पर कृपया विचार करें।

महोदवा, सुविधा के बाद यदि हम रेलवे सुरक्षा के बारे में देखें तो पता चलता है कि उस में जोरी-इकैती का माहौल बढ़ता जा रहा है। आप दिन गाड़ियों में लूटपाट और डकैती दिखाई पड़ रही है। यह घसला डेटर गवर्नमेंट्स के साथ मिलकर हल किया जाय। आर॰पी॰एफ॰ को अधिक फोर्सपुल बनाकर भी हसे सुलझाया जा सकता है। किसी भी तरह से चौरी और डकैती को रोका जाए। मैं यहां आर॰पी॰एफ॰ पर, रेलवे प्रोटेक्शन फोर्स पर एक बिल लाई थी और उस समय के रेल मंत्री जफर शरीफ साहब ने यह वायदा भी किया था

कि आर॰पी॰एफ॰ को तुरन्त संघ बनाने का अधिकार दिया जाग्रगा। यहां रेल मंत्री पासवान जी बैठे हैं, इनका भी एक वक्तव्य मेरे पास है, जब आप रेल मंत्री नहीं थे उस वक्त आपने कहा था---"पिछले डेढ साल से संसद में दबाव पड़ रहा है। रेल मंत्रालय और रेल मंत्री जी के ह्यार यह नहीं कहा गया कि वह इसके विरूद्ध है। सिर्फ क्छ उलझने हैं, उनको सलझाने का काम सरकार कर रही है। यदि सरकार की मंशा है, मंशा होगी तो निश्चित ह्य से जितनी जल्दी हो इस मामले को सलझा कर आर॰पी॰एफ॰ को मात्यता प्रदान की जानी चाहिए।" यह पासवान जी ने कहा था. जब आप मंत्री नहीं थे। अब आप स्वयं मंत्री हैं. इसलिए उनके सामने जो उलबने हैं उनकी जल्दी से जल्दी सलझा कर आर॰पी॰एफ॰ को तुरन्त संघ बनाने का अधिकार दिया जाना चाहिए।

महोदया, सफाई पर आएं, तो देखते हैं कि सफाई के लिए हमारे जितने मंत्री आए, उन्होंने कोशिश किया। <u>इनमें एक मंत्री जी आए तो उन्होंने हर जगह पोस्टर</u> लगवा दिया--गंदगी और सफाई में छिड़ी है जंग, बोलो हम हैं किसके संग", लेकिन वहां जाकर हमें शर्म आती थी. लगता था कि बोलिए हम हैं गंदगी के संग। वहां किसी प्रकार की सफाई नहीं दिखाई पड़ती थी।

महोदया. मैं मंत्री जी को एक चीज के लिए फिर धन्यवाद देना चाहंगी कि वर्ष 1980 में दीघा-तामलुख के लिए जो गनी खान चौधरी जी ने नींव रखी थी और वहां के लोग उस नींव को देख-देख कर यह सोचते थे कि अब इस पर सफेद चादर चढाकर मजार बना देने की जरूरत है, उन्हें खुशी हुई कि इस बार 9.9 करोड़ की ग्रशि की मंज़री दे दी गई है और उसे पूरा करने का आश्वासन भी दिया गया है।

महोदया, विनियोग विधेयक की चर्चा करते हुए समिति ने यह देखा कि सरक्षा के मायनों के शीर्ष बजट के अनमान में 2.17 करोड़ से 1.72 करोड़ तक की कमी आई है। सरक्षा कैम्पों और प्रशिक्षण कैम्पों पर और अन्य व्ययों में भी आवंटन की कमी आई है। सुरक्षा एक बहत महत्वपूर्ण मुद्दा है, इसलिए अधिक सुरक्षा कैम्प की सुविधा की जाए अधिकारियों और स्टाफ को गहन प्रशिक्षण दिया जाए. लोको रिनेंग स्टाफ को सरक्षा की दृष्टि से निर्धारित समय की तुलना में बहुत बार 10 घंटे से अधिक काम काना पडता है। इससे यह जो ओवस्वर्क करते हैं, अधिक इयूटी करते हैं, यह सुरक्षा की दृष्टि से बहुत ख़तरनाक होता है और एक्सीडेंट बढ़ने की संभावनाएं होती हैं। माननीय मंत्री जी ने बहत सारे अनमैन-लेवल क्रोसिंग पर बहाली कर दी हैं. लेकिन आज भी बहुत सारे बच गए हैं, जिन पर इन लोगों की नियक्ति की जाए ताकि गाडियों के संदर्भ में होने वाली दर्घटनाओं पर नियंत्रण हो सके।

उपसभाध्यक्ष (श्रीमती कमला सिन्हा): चन्द्रकला जी. आपका समय समाप्त हो गया है. अब आप अपना भाषण समाप्त करें।

श्रीमती चन्द्रकला पाण्डेय: मैडम, मैं एक मिनट में अपना वक्तव्य समाप्त करती है। पश्चिम बंगाल के विषय में खासकर के हमारी समिति ने जो बहुत सारे निर्देश दिए हैं और जो छोटे-छोटे प्रकल्प हैं उन प्रकल्पों को मंत्री जी यथाशीघ्र पूरा कराएंगे। इनमें जैसे दमदम से बारासात तक मैटो लाइन का विस्तार किया जाए सियालदह और हिल के बीच रेल संपर्क के बारे में भी मैंने अभी कहा है, राधिकरपुर लाइन को मीटरगेज से बड़ी लाइन में परिवर्तित करना है और मंजरिया-गाजल के बीच रेल लाइन की स्थापना करना है। इनके लिए मैं माननीय मंत्री जी से अनुरोध करूंगी।

उपाध्यक्ष महोदया, आपने जो मुझे यह समय दिया, उसके लिए आपका धन्यवाद करती हूं और मंत्री जी से आशा करती हं कि वह अपने उत्तर में जो मेरी मांग हैं, कम से कम एक रेल लाइन और कलकता में मैट्रो लाइन के बारे में अवश्य जवाब देंगे। धन्यवाद।

SHRI R. MARGABANDU (Tamil Nadu): Madam Vice-Chairperson, many representations are given to the Railway Ministry, several demands have been made, several requests have been made in this august House. So far as I am concerned, for the past two years I have not been receiving any response. I have been making several requests to the Railway Ministry, but none of the requests have been acceded to. So it raises a doubt in our minds whether this discusion is going to be a fruitful one or whether the discussion is only for the sake of discussion. Why I am saying this is because last time also I had made one request.

Near Arkonam, there is a place called Chitheri,

4.00 P.M.

About 50,000 persons are living away from this railway track. The villagers are making requests for the past two or three decades to provide a manned gate or at least an unmanned gate. The reply from the Railway Department is that the villagers will have to deposit Rs. 11 lakhs for providing a manned gate. Is the Railway Department working for the public, or do they want to collect money from the people? How can the people deposit Rs. 11 lakhs? They are asking for a levelcrossing. Even when the Railway Minister visited Madras. I made a request to him. There is no reply. Even last time I made a request. I gave it in writing to both the Ministers. I gave a petition in writing to both the Ministers in the last session. There is no reply at all. So, I request that at least this time this may be noted and that instructions may be given to the concerned officers to see to it that a level-crossing is built there because 50,000 persons are living away from this railway crossing and people from ten to fifteen villages have to walk ten to fifteen miles. How many times should the request be made? Why is the request not being acceded to? Why is the Railway Department so adamant on this matter? So, I request the hon. Minister to consider this.

SHRI RAM VILAS PASWAN: What is the name of the place?

SHRI R. MARGABANDU: Chitheri village near Arakonam in Tamil Nadu.

THE VICE-CHAIRMAN (SHRIMATI KAMLA SINHA): You give it to the Minister in writing.

SHRI R. MARGABANDU: I have given it three or four times. I have given it already.

The reason given by the Railway Department is that there is a small level crossing near that place. It says that because of the existence of that level crossing, it is not able to provide this

level crossing. That level crossing is of no use at all because nobody passes through that because there is a big lake.

SHRI RAM VILAS PASWAN: What is the distance between the existing level crossing and the place where you want one?

SHRI R. MARGABANDU: The distance between the existing level crossing and this place will be nearly 1 km. Nobody passes through the existing level crossing. The problem is that there is a lake. Nobody passes through that. It is a useless level crossing. If that level crossing is shifted to this place, it will serve about 50,000 persons living in 15 villages. Kindly take note of this.

Accidents have taken place at unmanned crossings at several places. As far as possible, the level crossing should be manned so that accidents can be avoided.

SHRI RAM VILAS PASWAN: About the unmanned level crossing, I have already asked you to give the name of that unmanned level crossing. You are talking about a new level crossing. I will look into that.

If there is an unmanned level crossing and you want that it should be manned....

SHRI R. MARGABANDU: Either manned or unmanned, anything may be given.

SHRI RAM VILAS PASWAN: If there is an unammed level crossing about which you are talking just now, you give me the name, and I will see to it that it is done immediately.

SHRI R. MARGABANDU: I will give it now itself, Sir.

Three trains had collided together at Vaniyambadi. It was a major accident there. Overbridges at Vaniyambadi Pachakuppam have to be built. Pachakuppam is near Vellore. As a matter of fact, I got a reply from the Railway Department that an overbridge was al-

ready sanctioned. This reply I got about two years back. But, even till this day no work has been started. There is not even a sign of work having been started there.

At Vaniyambadi also three trains had collided together, and it was a major accident. Hundreds of persons died in that accident. There was a demand for a level crossing at Vanivambadi. That was also not considered. Furthermore, so far as Tamil Nadu is concerned, nothing has been provided for it in this Budget. But, two or three days back, the Transport Minister of the Tamil Nadu Government made a statement in the papers that the Railway Minister had assured him that he would take care of the requirements of Tamil Nadu and that enough provision can be made. I would request the hon. Minister to ensure that the projects pending in Tamil Nadu are at least taken up immediately.

I would like to cite one case. From Villupuram to Tiruchi the tracks are only in metre gauge. No doubt it is being converted into broad guage, but it is being taken up at a snail's pace. That should be speeded up.

The hon. Member, Mr. Niraikulathan comes from the southern part of the area. From Tuticorin to Manamadurai there is no railway service. This area is mostly inhabited by Dalits and backward class people. There are instances of frequent clashes between Dalits and the forward class people in this area. I would request the hon. Minister to see that the train, which has been asked for by my friend, Mr. Niraikulathan, for this area is accepted.

The hon. Minister was kind enough to appoint Members on the Consumer Consultative Committee. They are invited for a meeting at the zonal or regional level once in a year. They are also vested with power to inspect canteens and other things to ensure comforts for the passengers. But, my point is that these Commit-

tee Members are paid First Class fare only

on the day they attend the meeting, would request the Ministry to consider giving them free passes in trains to discharge their duties in a better way.

THE VICE CHAIRMAN (SHRIMATI KAMLA SINHA): Hon. Members, if the House permits, I will call Mr. John F. Fernandes to sit in the Chair and preside over the House. I have got some work to do. Is it the sense of the House.

HON. MEMBERS: Yes.

[VICE CHAIRMAN (SHRI JOHN F. FERNANDES) in the chair.]

SHRI R. MARGABANDU: Sir, in the First Class A.C. compartments while MPs are allowed to travel, their spouses are not allowed to travel along with them. I was given to understand that this concession has now been extended to them only during the Session period. At other times they are not allowed. I feel it will be a great injustice to separate husbands and wives. You should see to it that MPs and their spouses are allowed to travel together in the First Class A.C. compartments during the non-session period also.

At Vellore, there is a renowned hospital called the Christian Medical College Hospital. Patients from throughout the country are attracted there. Katpadi Railway station is a very prominent station there, but two trains do not stop there. The Cheran train while coming from Coimbatore to Madras stops at Katpudi station, whereas when it goes from Madras to Coimbatore, it does not stop there. I would request the hon. Minister to see that that Cheran train also stops there. Likewise the Shatabadi train also should stop there.

I gave a petition to the hon. Minister regarding the high price of meals supplied on the trains. In spite of that food articles and other things are still being sold at an exorbitant price.

Then, Sir, in some of the trains, unreserved compartments are attached. This results in a heavy rush in unreserved compartments. So, I suggest that the number of unreserved compartments should be increased, particularly, on long distance trains.

Now, I want to raise the issue of recruitment to Khalasi posts. Last time also I had raised this issue and brought it to the notice of the Railway Minister. Applications were called for the post of Khalasis in the ICF Madras. The Railways have called for interview 5 candidates belonging to the Scheduled Castes and legal heirs of the Railway employees. So far as candidates belonging to the OBCs are concerned, they were not called for interviews. I also handed over to him a petition in this regard. I can pass on a copy of this petition to him again. I feel there should not be any discrimination. Why are they calling only candidates belonging to the Scheduled Castes and legal heirs of Railway employees for interviews and not candidates belonging to the OBCs? Although interviews were held for the post of Khalasis some two years back, no appointments have been made against these posts. These are certain things which the Railway Minister should take into consideration. I had made repeated requests in the past to consider this matter.

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): I have already said that there are nine nonofficial members in each Railway Recruitment Board. Out of 9 members, 3 members belong to the Scheduled Caste/ Scheduled Tribe community, three members belong to the Other Backward Classes and three members belong to tho minority community. They are looking after the interests of their communities like Scheduled Castes/Scheduled Tribes. Other Backward Classes and minorities. In every category there are 19 Recruitment Boards. Are you talking about Tamil Nadu?

SHRI R. MARGABANDU: I appreciate the stand of the Railway Minister for appointment of members belonging to various communities on the Railway recruitment Board. But for recruitment to the post of Khalasis in the ICF, the Railways have called for interviews, candidates belonging to the Scheduled Castes and legal heirs of the Railway employees and not candidates belonging to the Other Backward Classes.

SHRI RAM VILAS PASWAN: The reservation policy in respect of the OBCs is being implemented. I have already ordered further reservation for the candidates belonging to the OBCs. According to the Mandal Commission's report, 27 per cent reservation has been prescribed. We are observing it. It is being implemented. I will look into the matter as to why candidates belonging to the OBCs were not called for interviews. I will examine it.

SHRI R. MARGABANDU: That is what I wanted to say, Sir. Thank you.

(SHRI THE VICE-CHAIRMAN JOHN F. FERNANDES): Mr. Margabandu, now you have to conclude. You have taken one minute extra also.

SHRI R. MARGABANDU: That is all I wanted to say. I have concluded my speech.

THE VICE CHAIRMAN (SHRI JOHN F. FERNANDES): Thank you. Now, Mr. Yerra Narayanaswamy.

SHRI YERRA NARAYANA SWAMY (Andhra Pradesh): Mr. Vice-Chairman.

Sir, while supporting the Appropriation (Railways) No. 3 Bill, 1997, I congratulate and thank the hon. Railway Minister. Shri Paswanji for sanctioning new railway projects in Andhra Pradesh and for introducing new trains during this Budget. Sir, Andhra Pradesh with a strong agro-base, with different mineral resources and long coastline which would promote increased industrial activity and exports,... has only 18.26 kms. of Railway route for an area of 1000 sq. kms. This is below the national average of 19 kms. The railway network is a crucial infrastructure for the economic development of the State and the demand for rail transportation is bound to grow rapidly because of increased agricultural production and industrial growth stimulated by an annual investment to the tune of Rs. 20,000 crores during the next five years as envisaged by the hon. Chief Minister of Andhra Pradesh. Sir, during the last 50 years since Independence, the only addition to the railway network in Andhra Pradesh is the Bibinagar-Nadikudi broad-gauge line of single track (153 kms.). It needs doubling on a priority basis. If it is done, there can be diversion of more express trains to relieve the pressure on the main trunk route, that is, the Hyderabad via Kasipet and Vijayawada-Chennai route.

Sir, the second broad-gauge line of Peddapalli-Karimnagar-Nizamabad (178 kms.) is in the backward area of Telangana region. The provision for this in this year's Budget is only Rs. 5 crores. It needs Rs. 174 crores. So I request the Railway Minister to provide more funds for this Peddapalli-Karimnagar-Nizamabad line.

It is suggested that the gauge conversion of the leftover metre-gauge sections be given the highest priority to avoid operational problems in isolated sections causing inconvenience to the public. A meagre amount of Rs. one lakh is reported to have been allocated for gauge conversion of the Secunderabad-Nizamabad-Mudkhed line. There is no

mention of the Dharmavaram-Pakala (228 kms.) line in the Budget proposals. I request the hon. Minister to include this line also for survey. The Gudur-Renigunta (84 kms.) line which is included in the Budget proposals for doubling has a symbolic allocation of only Rs. one lakh. It should get more funds. This will facilitiate speedy movement of coal to the Maddunur Theremal Power Station and export commodities to Madras and Krishnapatnam Ports.

Another project, the Kakinada-Kotipalli broad-gauge line (44 kms.) was included in the last year's Budget. A survey has been done. But, unfortunately, in this year's Budget, nothing has been provided for it. I also want this line to be extended from Kotipalli to Narsapur via Konaseema. The activities of the ONGC are there. The ONGC are exploring oil there. Now, crude oil is transported by truckers on road. If the Kotipalli-Narsapur line is surveyed and constructed, the ONGC crude oil and gas can be supplied easily by Railway. The Nandyal-Yerragunta section, which is in the Rayalaseema area, a backward area, and with an estimated capital cost of Rs. 156 crores, is reported to have been included in the Budget with a meagre allocation of Rs. 5 crores. I request the hon. Minister to increase the allocation to this project.

important Another Coromandel line. It is from Chennai to Vijayawada and Calcutta. Frequently, due to natural calamities like cyclones and floods, the track in this section is being damaged and the traffic gets affected for many days.

You have to construct a new line from Nadikudi to Srikalahasti for which engineering cum-traffic survey is understood to have been carried out earlier. This is a very important line providing an alternate route from Tenali to Gudur trunk route along the coast line which is frequently subjected to disruptions by cyclonic storms.

So far as the twin cities of Hyderabad and Secunderabad are concerned, Hyderabad being a mega city, there is terrific traffic. There is a proposal for a circular railway. I would request the Minister to conduct a survey for a circular railway.

Then there is no halt of the Falaknuma Express in the West Godavari district. I belong to this district. Thadepalligudem is centrally located. My request to the Minister is that there should be a halt of the Falaknuma Express at Tadepalligudem in West Godavari district. Similarly, there should be a halt of Visakha Express at Akividu. Akividu is my native place. Despite our repeated requests there is no halt of Visakha Express which runs between Hyderabad and Vizag at Akividu. So there should be a halt of Visakha Express at Akividu.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES). You have to conclude.

SHRI YERRA NARAYANAS-WAMY: I am concluding. The Bhimavaram Town Railway Station earns more revenue but there are no proper facilities. It needs a second platform and more facilities. I hope the hon. Minister would consider the issues which I have raised. Thank you.

श्री नरेन्द्र मोहन (उत्तर प्रदेश)ः माननीय उपसभाध्यक्ष जी, मैं आभारी हूं कि आपने मुझे समय दिया।

अच्छा होता कि राम विलास पासवान जी यहां होते।

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Shri Satpalji Maharaj is there.

श्री नरेन्द्र मोहन: ठीक है, तब शायद कुछ नीति संबंधी बातें हम विस्तार से चर्चा कर पाते। उनका उत्तर तो सतपाल महाराज जी नहीं देंगे, उत्तर तो राम विलास पासवान जी देते। राम विलास पासवान जी ने अपने भाषण में बहुत सी बातें कहीं। उन्होंने यह दावा किया है कि भारतीय रेलें ही विश्व में घाटे में नहीं चल रही हैं। जबकि विश्व भर की रेलें घाटे में चल रही हैं। अब यह दावा उन्होंने किस आधार पर कर दिया, यह बात मेरी ममद्र में नहीं आती। माननीय मंत्री जी जो यहां बैठे हैं. उनकी जानकारी में यह बात होनी चाहिये कि जब से हमारा भारत आजाद हुआ है उसके बाद से आज तक भारतीय रेलों की कभी कोई बैलेंसशीट बनाई ही नहीं गई। आज तक यह भी निर्णय नहीं हो पा रहा है कि भारतीय रेलों के पास कुल कितनी पूंजी लगी हुई है और कल मार्किट वेल्यू पूंजी की क्या है। जब आपको यह नहीं मालूम कि जो पूंजी रेलों में लगी हुई है, जो चल-अचल संपत्ति है, उसका वास्तविक मल्य क्या है तो आप उस मल्य पर रिटर्न कैसे तथ कर सकते हैं। आपने आज तक उसको कोई बैलेंसशीट बनाई ही नहीं है जो आप देते हैं वह तो एक प्रकार से इनकम एंड एक्सपेंडीचर अकाऊंट है। वह घाटा और मृनाफा तय करने की व्यवस्था नहीं है। इस प्रकार की अकारण बातें लिख कर, कह कर नीति संबंधी विसंगतियां रेल मंत्रालय को रेल मंत्री को नहीं करनी चाहिये। एक और खास बात है, कई बार स्टैंडिंग कमेटी में भी आई है कि भारतीय रेलों में लगभग 16 लाख कर्मचारी हैं. उनकी उत्पादकता की स्थिति क्या है। दुनिया के किसी भी देश में रेलों के लिए इतने कर्मचारी नहीं हैं। और तो और चीन में भी नहीं हैं। यद्यपि चीन में जो रेल पथ है. वह भारत से कहीं अधिक है लेकिन चीन में रेल कर्मचारियों की संख्या 16 लाख नहीं है। अब क्या वजह है कि भारत में रेल कर्मचारियों की जो उत्पादकता है, वह विश्व के तमाम देशों की तलना में बहत कम है। क्या इसका आंकलन नहीं किया जाना चाहिए। स्टैंडिंग कमेटी ने इस बात को कई बार आपके समक्ष रखा। चेष्टा की कि आप बताएं। लेकिन इसके बारे में कोई भी जानकारी आज तक इस संसद को नहीं दी गयी कि भारतीय रेलों की जो उत्पादकता प्रति श्रमिक है वह इतनी कम क्यों है। इसका आंकलन होना चाहिए। यह देश का दर्भाग्य है कि हम सही रास्ते पर नहीं चलना चाहते हैं। कहते तो हैं कि हम भारतीय रेलों को व्यापारिक आधार पर चलाना चाहते हैं लेकिन व्यापारिक तौर पर चलाने के लिए कुछ मानदंडों का पालन करना होगा। उत्पादकता का ध्यान रखना होगा जबकि इसकी ओर कहीं कोई भी ध्यान रेल मंत्रालय द्वारा नहीं एख गया है। रेलों में जो पंजी लगी है, जो गैन बताया अगर हो सके तो उसका आंकलन किया जाए।

अभी जो आपने दिया है कि हमें इतने अरब रूपए की स्वीकृति दीजिए। मैं इसलिए इसका विरोध करता हूं कि इसमें पूरी तरह से जानकारी ही नहीं दी गयी है। अगर यह जानकारी पूरी तरह से आपने दे दी होती तब शायद एक बार हम सोच सकते थे कि क्या किया जाना चाहिए, कैसे किया जाना चाहिए। अच्छा यह है कि वह जो शिड्यूल आप बाद में लगाते हैं जिसमें लिखते हैं विवरण उसको आप एक नये तरीके से देने की चेष्टा करें जो वर्तमान आधुनिक मैनेजमेंट तकनीक के अनुरूप हो जिससे कि संसद का यह पता लग सके कि वास्तविक स्थित कहां है, किस प्रकार से है।

अब जैसे यात्रियों के बारे में बड़ी चर्चा की गयी है, यात्रियों की सुरक्षा के बारे में रेलों की संरक्षा के बारे में चर्चा कर ली गयी है लेकिन उसको अगर पढ़ लीजिए जो आपने खर्च का विवरण मांगा है, खर्च की खीकृति मांगी है तो इसमें कहीं उसकी चर्चा भी नहीं है जबिक यह एक प्रमुख मुद्दा होना चाहिए जबिक इसके बारे में स्पष्ट रूप से लिखा होना चाहिए कि हम यात्रियों की सुरक्षा पर, रेलों की सुरक्षा पर, रेलों के रखरखाव पर इतना रुपया इस वर्ष खर्च करना चाहते हैं, नवीनीकरण पर इतना खर्च करना चाहते हैं। यह सपष्ट रूप से आना चाहिए।

आप कह सकते हैं कि पूरा बजट पढ़ लीजिए उसमें है। लेकिन जब आप इस बिल की स्वीकृति के लिए आए हैं तो क्या उसमें इसकी चर्चा नहीं की जानी चाहिए। दो मद बढ़ा देने से एक स्पष्टता आ जाती। यह स्पष्टता आवश्यक है।

सबसे बड़ी बात यह है कि आपका यह दावा कि माल ढोने में और यातायात के निष्पादन में भारतीय रेलों को बड़ी सफलता मिली है और वे बड़ी सफल हैं इसके बारे में जो टिप्पणी है वह मैं आपको पढ़कर सुनाना चाहूंगा। यह टिप्पणी अभी हाल में नवीं पंचवर्षीय योजना की जो रूपरेखा संक्षेप में आयी है उसमें से मैं पढ़कर सुनाना चाहूंगा।

भाड़ा यातायात में रेलवे का हिस्सा 1951 में 79 प्रतिशत से कम होकर 1995 में 40 प्रतिशत रह गया जबकि उसी अवधि के दौरान यात्री किराए का हिस्सा 72 प्रतिशत से घटकर 20 प्रतिशत हो गया। रेल परिवहन की अधिक ऊर्जा क्षमता और पर्यावरण की अनुकूलता को ध्यान में रखते हुए रेलवे उत्पाद संवृद्धि दर में सुधार की आवश्यकता है।

आप रेलों के परिचालन पर इतना व्यय करते हैं लेकिन क्या यह पता लगाने की चेष्टा की गयी कि प्रति किलोमीटर दुनिया के और तमाम देशों में कितना खर्च होता है। इस बात का आंकलन क्यों नहीं किया गया। भारत में डीजल की खपत भारतीय रेलों द्वारा इतर्ना क्यों होती है। प्रति किलोमीटर भारत में डीजल की खपत रेलें बहुत अधिक करती हैं दुनिया के और तमाम देशों की तुलना में। बिजली की खपत भी भारतीय रेलों की बहुत अधिक है। अगर आपको वास्तव में एक सही दिशा देनी है, एक सही व्यवस्था बनानी है तो कम से कम जहां पर जो यह बरबादी हो रही है, डीजल की, ऊर्जी की जो कि एक राष्ट्रीय क्षति है, इसे रोकने की चेष्टा आपके द्वारा की जाती चाहए। (समय की घंटी)

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Mr. Narendra Mohan, you have taken six minutes already.

SHRI NARENDRA MOHAN: My party has 26 minutes, I believe.

THE VICE-CHAIRMAN (SHR) JOHN F. FERNANDES): You have seventeen minutes and there are two more speakers.

SHRI NARENDRA MOHAN: But I was told by my party that I am the second speaker and I can take my time.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): You will have to conclude.

SHRI NARENDRA MOHAN: I am sorry. I will not be able to place my views if you will not permit me.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Your party will have to forgo the time of other speakers.

SHRI NARENDRA MOHAN: I beg of you Sir.

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): It is for your party to decide.

श्री नरेन्द्र मोहन: अब एक बात और मैं आपसे कहना चाहता हूं, आपके माध्यम से, रेल मंत्री जी को कि यह जो प्लानिंग और इंप्लीमेंटेशन कमेटी है उसने क्या चर्चा की है रेल मंत्रालय के बारे में जरा उसकी ओर भी देख लीजिए।

दो वर्ष में, चार वर्ष में, पांच वर्ष में या कितने वर्षों में इस रेल पथ का नवीनीकरण हो जाएगा ताकि दर्घटनाएं न हो और सुरक्षा मानदंडों का पालन हो सके। आखिर कोई तो बताएगा इस बारे में? रेल मंत्री जी आप सदन को विश्वास में लें। यात्रा के दौरान यात्रियों को जो लुटपाट और डकैती की समस्याओं का सामना करना पडता है. उस की रोकथाम के लिए आप ने सारी व्यवस्था का दायित्व राज्य सरकारों पर डाल दिया है। क्या इससे काम चल जाएगा? आखिर उस के टिकिट का पैसा तो आप के पास आता है। महोदय, एक सामान्य नियम है कि जिस यात्रा की जिम्मेदारी आप की है, वहीं उस यात्री की सुरक्षा की जिम्मेदारी भी आप की है। आप उस के लिए क्या कर रहे हैं? आप टेलीविजन की व्यवस्था करें. मोबाइल फोन लगवाएं यह आप को सोचना है। लेकिन आप यह कहकर नहीं बच सकते कि अगर उत्तर प्रदेश और बिहार में टैन डकैतियां बढ़ रही हैं. लटपाट बढ़ रही है तो यह कार्य राज्य सरकार का है। इस प्रकार कहकर आप अपने दायित्व से मुकरने की जो चेष्टा कर रहे हैं. यह तिनक भी उचित नहीं है। पिछले दिनों तमाम सेक्टर्स पर आए दिन बिहार और उत्तर प्रदेश में लूटपाट होती रही है, उकैतियां होती हैं। यह आप जानते हैं, लेकिन उन्हें रोकने के लिए आप ने आज तक कोई सही व्यवस्था नहीं बनायी महोदय, मैं जानना चाहता हं कि आखिर यह कब तक चलेगा?

महोदय, मैं सिर्फ एक बात के लिए रेल मंत्री जी को धन्यवाद देना चाहता हं कि उन्होंने अपने भाषण में कहा कि उत्तराखंड का जो नया राज्य बनने वाला है, उस की ओर हम ध्यान देंगे। वे सर्वेक्षण करवा रहे हैं कि सहारनपुर से देहरादून और उस के आगे ट्रेन कैसे चलायी जाए। लेकिन क्या इतने से बात बन जाएगी? क्या उत्तराखंड में रेल मंत्री जी द्वारा कोई स्कुल नहीं खोला जा सकता, कोई प्रशिक्षण स्कूल नहीं खोला जा सकता? मंत्री जी, आप उस ओर भी ध्यान दीजिए। यह आवश्यक है, अब एक नया राज्य बनने जा रहा है, उसके लिए आप रेल पथ बिछाने की व्यवस्था करिए। यह आवश्यक है अन्यथा कठिनाइयां बढेगी।

VICE-CHAIRMAN JOHN F. FERNANDES): You have taken seventeen minutes. You have consumed the time of your party. There are two more speakers from your party.

SHRI NARENDRA MOHAN: Sir. if you permit I will just take two more minutes to conclude my speach.

उपसभाध्यक्ष महोदय, मैं मंत्री जी से एक ही बात जानना चाहता हं कि आखिर आप आधुनिकतम प्रबंध व्यवस्था पर विश्वास क्यों नहीं करना चाहते? भारतीय रेल उसी पुरानी सडी गली व्यवस्था के आधार पर क्यों चलना चाहती है? आज तक इस बारे में कोई कंसलटेन्सी का सहारा नहीं लिया गया। आज तो बडी आधृतिक तकनीक आ गई है। हम क्यों नहीं उस दिशा में सोच सकते, जिससे कि हमारे राष्ट्र का मस्तक ऊंचा हो। आपका यह दावा तो ठीक है कि भारतीय रेलें विश्व में सिरमौर हैं। आपका यह दावा है, आपका यह नारा है, लेकिन यह सिरमीर कहां हैं? क्या दुर्घटनाओं में ही सिरमीर हैं या यात्री सुविधाओं में भी सिरमीर हैं या अस्विधाओं में सिरमौर हैं? वास्तविकता क्या है? मैं आपसे कहना चाहता हं कि आप इस ओर ध्यान दें और बजट में सुधार करें। अगर आप इसमें सुधार नहीं करेंगे तो में इस बजट का विरोध करूंगा और मैं इस बजट का विरोध करता हं। धन्यवाद।

श्री ईश दत्त यादव (उत्तर प्रदेश)ः सम्मानित उपसभाध्यक्ष जी, रेलं मंत्री जी ने जो विनियोग (रेल) विधेयक प्रस्तृत किया है, मैं उसका समर्थन कर रहा हूं। न केवल विनियोग विधेयक का बल्कि हमारे रेल मंत्री रामविलास पासवान जी और राज्यमंत्री सतपाल जी महाराज जिस लगन और दिलचस्पी से रेलों में सुधार की बात कर रहे हैं, प्रयास कर रहे हैं, कश्मीर में रेल चलाने को बात कर रहे हैं और ऐसा प्रयास कर रहे हैं, पूर्वोत्तर राज्यों में और दक्षिण तक भी जो प्रयास कर रहे हैं, इनकी जो इस तरह की कल्पना है कि पूरे देश को रेलों से जोड़ दिया जाए, इसके लिए भी मैं इन लोगों को बधाई देना चाहता हं।

मान्यवर, आज तीन समस्याएं बहुत जटिल हैं, वैसे जटिल तो बहुत समस्याएं हैं रेल की। अभी माननीया चन्द्रकला पांडेय जी, चली गईं, अच्छा है, चीटी से बरें तक और चहे से लेकर बिल्ली तक की बात कर रही थीं। बात सही कही उन्होंने, लेकिन तीन समस्याएं बहुत गंभीर मझे लगती हैं -- एक तो सुरक्षा की, जिसकी सभी सम्मानित सदस्यों ने चर्चा की, चिंता की, दूसरी रेलों के समय पर चलने की और तीसरी जो खानपान की व्यवस्था है। यह तीन गंभीर समस्याएं हैं। मैं चाहुंगा रेल

राज्यमंत्री से, कि इन समस्याओं पर गंभीरता से विचार

मान्यवर, रेल में लोगों की यात्रा सुरक्षित नहीं होती। बिहार में, जहां के रेल मंत्री जी रहने वाले हैं, दो महीनों के अंदर हम सोचते हैं पांच बार ट्रेन डकैतियां हो गई। इसलिए आपको सुरक्षा के लिए व्यवस्था करनी पड़ेगी। आप अपनी एक मजबूरी भी बताते हैं कि आपके पास जो पुलिस है जी॰आर॰पी॰, इसका नियंत्रण आपका नहीं है। यह राज्य सरकार की पुलिस होती है, लेकिन सेवा में रेलचे के रहती है। इस पर नियंत्रण इनका नहीं रहता. राज्य सरकार का रहता है। जहां तक मेरी व्यक्तिगत जानकारी है, यह कि सिविल पुलिस में जिनको सजा देनी होती है उन पुलिस अधिकारियों और कर्मचारियों को रेलंबे में भेज दिया जाता है। ऐसे लोगों को लेकर के आप सुरक्षा की बात करेंगे तो सुरक्षा नहीं हो पाएगी. भान्यवर, मैं जहां का रहने वाला हूं, वहां पर रेलवे मंत्री जी की बड़ी कृपा रही और मऊ से लेकर शाहगंज तक 100 किलोमीटर लंबी रेलवें लाईन का अमान परिवर्तन अभी हाल ही में हुआ है। पिछले 27 मार्च को रेल मंत्री और हमारे रक्षा मंत्री वहां गए थे। एक समारोह रक्षा मंत्री जी की अध्यक्षता में हुआ और रेल मंत्री जी ने उस लाईन का उद्घाटन किया। उस दिन भी मैंने और तमाम लोगों ने कहा था कि यह 100 किलोमीटर लम्बी रेलवे लाईन तो बन गई लेकिन अभी इस पर केवल लोकल ट्रेन ही चल रही है। अगर इसको दिल्ली से. कलकत्ता से, बम्बई से जोड़ दिया जाए तो यात्रियों को बहत सविधा हो जाएगी। इसके लिए आपको नयी गाडियां नहीं चलानी है, न ड्राईवर रखना है, आपको पेट्रोल-डीज़ल किसी चीज का खर्चा नहीं पड़ेगा, आप केवल कछ गाड़ियों को डाईवर्ट कर दीजिए। सारे बिहार और बंगाल की गाडियां वहां से जाती हैं। आप उनको थोडा डाईवर्ट कर दीजिए। इससे 200-250 किलोमीटर दूरी की बचत हो जाएगी, यात्रियों को सुविधा हो जाएगी और समय भी बचेगा ।

मान्यवार, रेल मंत्री जी ने उस दिन कहा था कि जब सेफ्टी चैक हो जाएगा और सिक्योरिटी चैक हो जाएगा, तब हम और जगहों से इस लाईन को कनेक्ट कर देंगे। मुझे बताया गया है कि यह सेफ्टी चैक हो गया है और सिक्योरिटी चैक भी हो गया है। इसलिए मैं निवेदन कर रहा हं कि दिल्ली से, कलकता से, बंबई से और दूसरी जगहों से इस लाईन को जोड़ दिया जाए क्योंकि मऊ एक औद्योगिक केन्द्र है जहां की साड़ियां बहुत मशहर हैं और जहां के पावरलम के कपड़े न केवल हिंदस्तान मैं बल्कि दुनिया भर में बिकते हैं। इसी तरह आजमगढ जो कमिश्नरी हैडक्वार्टर है। वह बीच में पड़ता है और शाहगंज भी एक प्रसिद्ध स्थान है। इस लाईन को और स्थानों के साथ जोड़ने से इन सब स्थानों में रहने वाले लोगों को आने-जाने की सुविधा हो जाएगी।

श्री ईश दत्त यादव: मैं माननीय रेल राज्य मंत्री जी से अनुरोध करता हूं कि जो हमारे सुझाव हैं, उन पर आप गंभीरतापूर्वक विचार करके जनता की समस्याओं का निराकरण करें। मान्यवार, आपने मुझे बोलने का मौका दिया, इसके लिए आपका बहत-बहत धन्यवाद।

SHRI J. CHITHARANJAN (Kerala): Mr. Vice-Chairman, I rise to support this Appropriation Bill. At the outset, I would like to express my happiness at the efforts made by the Railway Minister to improve the functioning of the railways, to increase passenger amenities, to increase the frequency of trains, to introduce new trains and also to start new railway lines in backward areas and inaccessible areas.

Regarding passenger amenities, I would like to bring certain lapses to the notice of the Ministry and make two or three suggestions. One is, in a good number of railway compartments, in the lavatories the doors cannot be bolted from inside because the nuts and screws are either missing or are loose, with the result that when people go inside to answer calls of nature, they have to face embarrassing situations. Especially when women want to make use of the lavatories, the embarrassment is all the more so. And these occasions are not very rare. This happens not only in second sleeper compartments but even in second AC and first class compartments also. Therefore, the Railway Ministry should look into this matter and set things right. This is a problem which can be solved within a short period of time.

The second thing is, on several occasions we find that in most of the compartments the water tanks are leaking with the result that water is not available when needed. When complaints are made, at some stations they do fill the tanks with water but within half an hour or so all the water leaks out with the result that there is no water available for use. Therefore, the railways should ensure that such leakages do not occur.

My third suggestion is that pure drinking water should be provided in the compartments for the passengers. These are the three suggestions that I would like to make in this connection,

Sir, now I would like to bring to the notice of the Minister the complaints of Keralites. The people of Kerala, irrespective of their political affiliations, are all aggrieved that due consideration has not been given to the problems of Kerala. Everyone knows that lakhs of Keralites are going to various industrial centres in North India. They are working there and staying there with their families. These people have to go, at least once in a year, to their native places. Also, sometimes, whenever somebody among their kith and kin back home dies or whenever there is some emergency, they have to go immediately to their native places in Kerala, but in such emergencies they do not get the opportunity to get reserved seats in the trains. Therefore, one suggestion that I would like to make is that the Ministry should consider the demand that the frequency of some of the trains going towards Kerala should be increased, and some new trains should also be introduced.

Another point I would like to make is. in the matter of doubling of lines and conversion of lines from metre gauge to broad gauge also. Kerala is being neglected. For example, from Quilon to Trivandrum, doubling of the railway line between these two places is already an on-going project, but

in the present budget a sufficient amount has not been provided for that. If full benefit is to be given to Keralites when the Konkan Railway is completed, then,

the railway lines between Mangalapuram and Shoranur and also between Quilon and Trivandrum will have to be doubled.

Similarly, in the matter of railway electrification also Kerala is being neglected.

Another point is, even though during the last several years very serious attempts were being made and large amounts were being invested for the conversion of lines from metre gauge to broad gauge, the metre gauge line from Quilon to Shencottah leading up to Madurai has not been taken up for such conversion.

5.00 P.M.

The people there also have got a grievance. Therefore, my suggestion is this. The Minister is also in the know of this. When the Railway Budget was introduced, MPs from Kerala, belonging to verious parties, together met the Minister, and the Minister, along with the MPs, met the Prime Minister to see that some additional provisions were made for Kerala. I hope that the Minister will seriously consider that question.

Another thing is regarding improving the railways. Of course, the task is very big. The magnitude is very big. But, there should be a plan to be completed within 5 years or 10 years or 15 years. Firstly, old compartments will have to be changed. There are a large number of compartments which can be treated as vintages. Those compartments will have to be replaced by new ones within a reasonable time. Moreover, there are obsolete railway track which have to be replaced. Similarly, there are old bridges which have already crossed their lives. Those bridges have to be rebuilt. Several such things have to be done.

Another important thing is that various experts have reported that it should be possible for the Railways to carry at least 69 per cent of the total goods that are carried from one end to the other. But. At present, the Railways carry only 28 or

29 per cent. This will have to be increased. For this purpose, the Railways have to be developed in various ways.

I don't want to take more time. With these words, I conclude.

श्री रामदेव भंडारी (बिहार): धन्यवाद महोदय, मैं रेलवे एप्रोप्रिएशन बिल नम्बर-3, 1997 का समर्थन करने के लिए खड़ा हुआ हूं। विगत 14 मार्च को जब मैं इसी सदन में रेल बजट की चर्चा में भाग लेने के लिए खड़ा हुआ था तो मैंने आजादी की स्वर्ण जयंती वर्ष में एक संतुलित और प्रशंसनीय बजट पेश करने के लिए रेल मंत्री और रेल राज्य मंत्री का अपनी ओर से तथा अपने पार्टी की ओर से स्वागत किया था। सदन के अन्य माननीय सदस्यों ने भी रेल मंत्री जी का स्वागत किया था। मैं पनः रेल मंत्री और रेल राज्य मंत्री का स्वागत करता हूं। महोदय, पिछली बार रेल बजट पर बोलते हुए मैंने अपने क्षेत्र से संबंधित रेल की कई समस्याओं की चर्चा की थी। रेल मंत्री जी ने जवाब में कहा था कि इस बार वह पॉलिसी से संबंधित बातों को सदन में रख रहे हैं। जो प्रोजैक्टस का मामला है। स्टेंडिंग कमेटी की रिपोर्ट आने के बाद वह उस पर जवाब देंगे। मैं रेल मंत्री जी के विचार के लिए और खीकृति के लिए अपने क्षेत्र के कुछ महत्वपूर्ण रेलवे प्रोजैक्ट्स के बारे में पुनः स्मरण कराना चाहता हं। महोदय, उत्तरी बिहार में उत्तर पूर्व रेलवे में दरभंगा तक बड़ी लाइन की गाड़ी चल रही है। दरभंगा से पूर्व की ओर सकरी तथा सकरी से दो लाइनें--- एक जयनगर तथा दसरी निर्मली जाती है। दरभंगा से जयनगर तक बड़ी लाइन बनाने के काम को 1997-98 के बजट में शामिल कर लिया गया है। इन दोनों स्टेशनों के बीच पड़ने वाले सकरी जंक्शन से निर्मली तक तथा झंझारपुर से लौकहा तक रेल लाइन को बड़ी लाइन में बदलना भारत-नेपाल पर स्थित इस पिछड़े क्षेत्र को मुख्य धारा से जोडने जैसा महत्वपूर्ण काम होगा। मैंने कई बार इस रेल लाइन को बड़ी में बदलने के लिए इसी सदन के माध्यम से मांग की है। मझे जहां तक जानकारी है, इसका सर्वेक्षण भी हो चुका है। पिछली बार मंत्री जी ने इस काम को कराने का मुझे आश्वासन भी दिया था। और मैं आशा करता हं कि आज जब वह जवाब दें तो इस प्रोजेक्ट के बारे में भी चर्चा करेंगे और इसे मंजूर करने की घोषणा करेंगे। निर्मली-भपटियाही रेल को पुनः चालू करने के लिए इसके सर्वे के काम को इस साल के बजट में शामिल

किया गया है। यह एक ऐसा प्रोजेक्ट है कि इस प्रोजेक्ट के तैयार हो जाने के बाद आधे घंटे में निर्मली से भपटियाही पहंचा जा सकता है जबकि इस समय रेल मार्ग से पहुंचने में 15 घंटे लगते हैं। मेरा अनुरोध होगा कि इस कार्य को भी इस वर्ष के बजट में शामिल किया आए। यह बहत ही महत्वपूर्ण काम है। दरभंगा-पटना के बीच इंटरिसटी कमला एक्सप्रेस चलाने के लिए मैंने पिछली बार भी रेल मंत्री जी को धन्यवाद दिया था। मैं पुनः धन्यवाद देता हं कि उत्तरी बिहार की एक बहुत बडी आबादी को उन्होंने बिहार की राजधानी पटना से इस रेल को चला कर के सीधा जोड़ दिया है। निर्मली तथा जय नगर से इस गाड़ी का सविधाजनक सम्पर्क बनाने की मेरी मांग के संबंध में रेल मंत्री ने पत्र के माध्यम से मुझे सचित किया है इस काम को कर दिया गया है, मैं इसके लिए रेल मंत्र जी को धन्यवाद देता हं। इस रेलगाडी के संबंध में एक अनुरोध करना चाहंगा पहला तो यह कि इसमें एक ए॰सी॰ का कंपार्टमेंट लगाया जाए. चेयर कार हो या ए॰सी॰ टू टियर हो। इतनी अच्छी गाडी है कि मेरे जैसे लोगों का भी उस गाड़ी में चलने को मन करता है। मगर ए॰सी॰ का कोई कंपार्टमेंट. ए॰सी॰ चेयरकार या ए॰सी॰ टू टियर नहीं होने के कारण यात्रा करने में थोड़ी कठिनाई होती है। मैं अनुरोध करता हं कि इस गाड़ी में ए॰सी॰ ट टियर या ए॰सी॰ चेयरकार, जो भी संभव हो, लगाने की कृपा करें। इस गाड़ी से संबंध में दूसरी बात मैं कहना चाहना हं कि यह गाड़ी बहत ही लोकप्रिय गाडी है. महत्वपूर्ण गाडी है। इस गाडी में भीड बहत चलती है। यह गाड़ी दिन में चलती है और जाने-आने में एक ही गाड़ी होती है। यह निवेदन करना चाहता हं माननीय मंत्री जी से कि प्रतिदिन दो गाड़ियां चलें पटना से दरभंगा के लिए और दसरी गाड़ी दरभंगा से पटना के लिए चलाएं। इस क्षेत्र से दिल्ली, बम्बई से जो मजदर वर्ग के लोग जाते हैं यह भारी संख्या में होते हैं। उनको आने-जाने में काफी सुविधा होगी। इसलिए एक गाड़ी के स्थान पर दो गाडी चलाएं। एक बात और कहना चाहंगा। सियालदाह और दरभंगा के बीच एक एक्सप्रेस गाडी चलती है जो सप्ताह में तीन दिन चलती है। मैं कलकता गया था। वहां कई लोग मेरे पास आए। उन्होंने कहा कि हावड़ा से दरभंगा मधुबनी और उस क्षेत्र में जाने के लिए यह बहत महत्वपूर्ण गाडी है। इसको तीन दिन के बदले रोजाना चलाया जाए। इसमें जो भारी भीड़ हो जाती है वह कम हो जाएगी और लोग आसानी से यात्रा कर सकेंगे। पिछली बार मैंने दरभंगा में एक रिटायरिंग रूम और डोरमेटरी बनाने की बात कही थी।

मंत्री जी ने जो पत्र मुझे लिखा है, उनमें इस बात की चर्चा नहीं है। मैं पुनः निवेदन करना चाहता हं कि दरभंगा जो एक जंक्शन स्टेशन है, वहां एक अच्छा रिटायरिंग रूम और डॉरमेटरी बनाया जाए जिससे मध्यम वर्ग के लोग यदि उनको रात के समय रुकना पड़े तो कम पैसे में रूक सकें। स्टेशन को भी अधिक साफ-स्थरा और स्वच्छ बनाया जाए। कई बातों की हमारे मित्रों ने चर्चा की है। हमारे यहां बड़ी संख्या में लोग आते हैं बिहार जाने के लिए लेकिन जब यह टिकट लेने के लिए जाते हैं तो 'नो रूम' कह दिया जाता है। 'नो रूम' होता है क्योंकि बड़ी भारी भीड़ चल रही है। ऐसे समय में मैं मंत्री जी से निवेदन करना चाहुंगा उन्होंने स्पेशल ट्रेनें दी हैं, वह कोशिश कर रहे हैं उनको सारी समस्याओं की जानकारी है फिर भी और अधिक स्पेशल ट्रेन चलाने की जरूरत है। अगर एकस्टा कंपार्टमेंट लगाना संभव हो तो दूसरी गाड़ियों में एकस्ट्रा कंपार्टमेंट भी लगाने की कृपा करें। बड़ी भारी संख्या में दिल्ली से बिहार की ओर तथा उत्तर प्रदेश की ओर लोग जा रहे हैं दिल्ली में उन्हें काफी कठिनाई हो रही है। रिज़र्वेशन की बात तो छोड दीजिये टिकट मिलने में भी कठिनाई आ

इसीलिए मैं इनसे निवेदन करना चाहूंगा कि एकस्ट्रा कंपार्टमेंट लगाएं या स्मेशल ट्रेन चलाएं। इन्हीं शब्दों के साथ मैं एक बार निवेदन करना चाहूंगा कि गाड़ियों में जो सुविधाओं को बात हमारे ईश दत्त यादव जी कर रहे थे, और माननीय सदस्यों ने भी की है पानी की व्यवस्था, शौचालय की व्यवस्था, खाने-पीने में सुधार की व्यवस्था— इन सब में भी सुधार किया जाए। इन्हीं शब्दों के साथ मैं पुनः एक बार रेल मंत्री जी को, रेल एज्य मंत्री जी को धन्यवाद देता हूं और आपने मुझे समय दिया इसके लिए आपको भी धन्यवाद देता हूं। बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Shri V.P. Duraisamy. Not here. Shri Sanjay Nirupam. You are the last speaker. You can take about four minutes. Then, we have a suo motu statement. The Railway Minister would reply to this debate tomorrow.

डा॰ वाई॰ लक्ष्मी प्रसाद (आन्ध्र प्रदेश)ः हमारी पार्टी के भी 2-3 मिनट बांकी हैं, मेरे लिए, तेलुगू देशम के लिए? THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): I think your party has exhausted the allotted time. Anyway, later on you can speak for two minutes.

श्री संजय निरुपम (महाराष्ट्र)ः थैंक्यू सर, आपने मुझे मौका दिया रेल विनियोग विधेयक पर बोलने का। इसके लिए मैं आपको धन्यवाद देता हूं।

श्री अनन्तराय देवशंकर दवे (गुजरात)ः हमारे पार्टी का भी एक-दो मिनट बचा हुआ है।

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Your colleague has already taken more than 17 mintues. Now, let him complete.

श्री संजय निरुपमः सबसे पहले मैं रेल मंत्रालय को बधाई देना चाहूंगा कि रेल मंत्री और रेल राज्य मंत्री जी ने मिलकर मुम्बई के लिए एक अलग से रेल महामंडल बनाने की योजना बनायी है, तकरीबन एक प्रस्ताव पास किया है। यह मुम्बई के लोकल लोगों के लिए एक बहुत बड़ी राहत की बात होगी। तो इस बात के लिए मैं उन्हें बधाई देना चाहूंगा। यह बहुत पुरानी मांग थी हमारे मुम्बई के लोकल रेलवे यात्रियों की तरफ से। लेकिन एक बात मैं याद दिला देना चाहता हूं कि सिर्फ इसको कागज पर ही, इस प्रस्ताव को पास करके न छोड़ें, इसे लागू करें, तत्काल जितना जल्दी हो इस डिसिजन को लागू किया जाए।

मुझे उपसभाध्यक्ष महोदय, दो-तीन बातें कहनी हैं। सबसे महत्वपूर्ण बात यह है—मंत्री जी बैठे हुए हैं, मैं मंत्री जी का ध्यान आकर्षित करना चाह रहा हूं इस विषय पर कि मंत्री महोदय अगर आपके पास रेल मंत्री जी के भाषण की कापी हो तो उसे खोल लें और उसके 17वं नम्बर के पन्ने पर देखें। एक बार आप भाषण की कापी खोल लें उसके बाद मैं आपको बताना चाहूंगा।

एक माननीय सदस्यः अगर होगी तभी तो।

रेल मंत्रालय में राज्य मंत्री (श्री संतपाल महाराज): नहीं है। आप बताएं।

श्री संजय निरुपम: रेल मंत्री के भाषण के पहले हिस्से में, पहले पार्ट में 17 नम्बर पन्ने के 46वें नम्बर का जो पैराग्राफ या प्वाइंट हैं उसमें यह लिखा गया है कि निम्नलिखित लाइनों में आमान परिवर्तन के लिए सर्वेक्षण शुरू किया जाएगा। इसका मतलब यह हो गया कि वहां आलरेडी कोई ट्रेंक होगा और उस ट्रेंक को चेंज किया जाएगा, गेज कन्वर्जन होगा।

श्री सतपाल महाराजः सर्वेक्षण का मतलब है सर्वे होगा।

श्री संजय निरूपम: ठीक है। पर सर्वे कर रहे हैं। इसका मतलब कोई न कोई ट्रेक वहां पर है पहले से।

श्री सतपाल महाराज: जहां ट्रेक नहीं है वहां भी सर्वे होता है। ट्रेक के लिए ही सर्वे होता है।

श्री संजय निरूपम: उसके लिए स्कीम यह होती है कि नयी रेल लाइन शुरू करने के लिए सर्वे किया जाता है। यह भी कार्यक्रम आपके पास है। रेल मंत्रालय के पास इस तरह के भी कार्यक्रम हैं कि जिस एरिया में लाइन है ही नहीं, रेलवे टैक नहीं है। रेलवे नेटवर्क नहीं वहां पर एक नयी रेल लाइन इस्टेब्लिश करने के लिए. लागू करने के लिए, बैठाने के लिए उसका सर्वे किया जाए। संयोगवश में रहता हूं मुम्बई में लेकिन मेरा मूल गांव बिहार का एक क्षेत्र है और वह है डोहरी-आन-सोन का इलाका, रोहतास जिले में। उस रोहतास जिले के बारे में आपने लिखा है कि बंजारी के रास्ते डेहरी-आन-स्रोन से जदनाथपुर के लिए एक प्रानी लाइन का गेज कन्वर्जन किया जा रहा है। मैं आपको यह बताना चाह रहा हं कि वहां कोई ऐसी लाइन नहीं है। 1984 से पहले वहां पर एक इस तरह की लाइन हुआ करती थी. जब रोहतास इंडस्ट्रीज हुआ करती थी। जिस दिन रोहतास इंडस्ट्रीज बंद हुई उसी दिन यह लाइन भी बंद हो गयी। मैं अभी एक दो महीने पहले वहां गया था। वहां का पुरा का पूरा टैक उखाडकर बेच दिया गया है। वहां पर है ही नहीं। छोटी लाइन है ही नहीं। जितने रेलवे स्टेशन थे वे तकरीबन गाय और भैस के बांधने की जगहें बना दिए गए हैं। रेलवे स्टेशन के जो दरवाजे थे जो बाकी सामान था सब उठाकर बेच दिया है लोगों ने। ऐसे वक्त में मैं यह पूछना चाहंगा कि यह जानबृक्षकर गुमराह करने वाली बात है या रेल मंत्रालय. रेल मंत्री जी को यह जानकारी नहीं थी, या हमारे आफिसर्स ने गलत जानकारी दी। इसकी छानबीन हो और इसको करेक्ट किया जाए। इसके बाद मझे यह बताया जाए कि वाकई कोई ऐसी योजना है क्या? रेल मंत्रालय के पास कोई ऐसी योजना है क्या कि डेहरी-आन-सोन से बंजारी के रास्ते जदनाथपर तक कोई रेलवे टैक शरू किया जा रहा है। वह टैक छोटी लाइन की है या बड़ी लाइन की है या किस लाइन की है यह भी मुझे बताया जाए।

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Mr. Nirupam, you have taken five minutes already. Please conclude now. There are two more speakers.

श्री संजय निरूपमः ओ॰के॰ सर, उसके बाद मैं बिहार से सीधे मुम्बई पर आता हं। मुंबई में बिहार के 11 लाख लोग रहते हैं और उत्तर प्रदेश के तकरीबन 25 लाख लोग रहते हैं। हमारे पास वहां मुंबई से बिहार और य॰पी॰ के लिए बहुत सारी ट्रेनें हैं लेकिन कोई भी ट्रेन सपरफास्ट टेन नहीं है। हम अगर मुंबई से बिहार जाते हैं तो तकरीबन 36 घंटे लग जाते हैं. सर। मैंने कई बार रेल मंत्री पासवान जी को भी कहा कि एक ऐसी टेन हमें दीजिए जो सपरफास्ट हो और 19-20 घंटे के अंदर वहां पर पहुंचा दे. पटना या बनारस के लिए, तो उन्होंने कहा.—संयोगवश रेल मंत्री महोदय आ गए हैं, तो मैंने यह कहा कि एक सपर फास्ट टेन दीजिए मंबई से पटना या बनारस के लिए। इन्होंने कहा कि हमारे पास पटना में प्लेटफार्म नहीं है। मैंने कहा वहां पर बहत सारे प्लेटफार्म है। फिर उन्होंने कहा कि हमारे पास ट्रैक अवेलेबल नहीं है, मंबई से इतने एक साथ टैक अवेलेबल नहीं है। मैंने कहा वह भी टैक अवेलेबल हैं। फिर इन्होंने कहा कि मुंबई में इतने प्लेटफार्म नहीं हैं कि वहां से कोई सपरफास्ट टेन अलग से शरू किया जाए। तो मैंने फिर रेल मंत्री महोदय को यह बताया और यह फिर बताना चाहता हं अभी कि मुंबई में दो टर्मिनस ऐसे हैं, एक करला टर्मिनस और एक बांदरा टर्मिनस, इन दोनों का उपयोग होता है जो नार्थ की ओर जाने वाली टेने वहां से छटती है। तो रेल राज्य मंत्री महोदय आप या रेल मंत्री महोदय आप लोग जरा सा मेरी बात ध्यान से सन लें. यह गुजारिश है मुंबई में बिहार और यु॰पी॰ के रहने वाले लोगों की तरफ से जो तकरीबन 40 लाख लोग रहते हैं. उनके लिए एक सुपरफास्ट ट्रेन चाहिए और जितनी जल्दी हो और अगले बजट में या इस वक्त अगर कोई डिसिज़न ले सकते हैं या निर्णय ले सकते हैं तो आप लोग निर्णय लें, घोषणा करें ताकि मुंबई के जो उत्तर भारतीय समाज के लोग रहते हैं उन्हें एक राहत मिले।

उपसभाध्यक्ष महोदय, मुझे और भी बातें करनी थीं लेकिन समय नहीं है, मैं आपके आदेश का पालन करते हुए बैठता हूं। घन्यवाद।

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Dr. Lakshmi Prasad. Just two minutes.